# NCLT e-Filing Software User Manual

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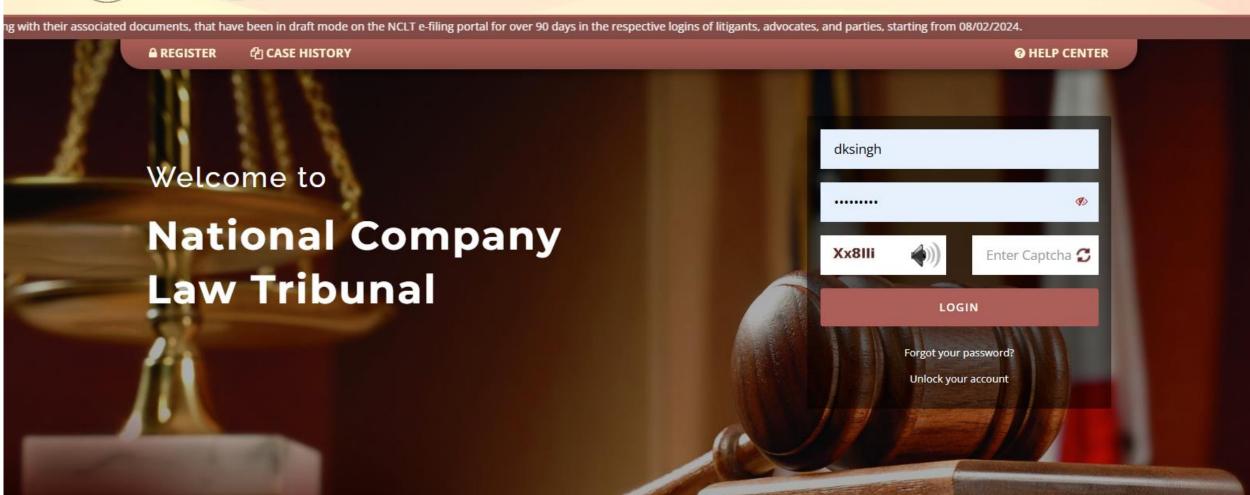
# User Registration

## 1. Logon to NCLT e-Filing website – efiling.nclt.gov.in









## 2. Click on Register link on e-Filing website

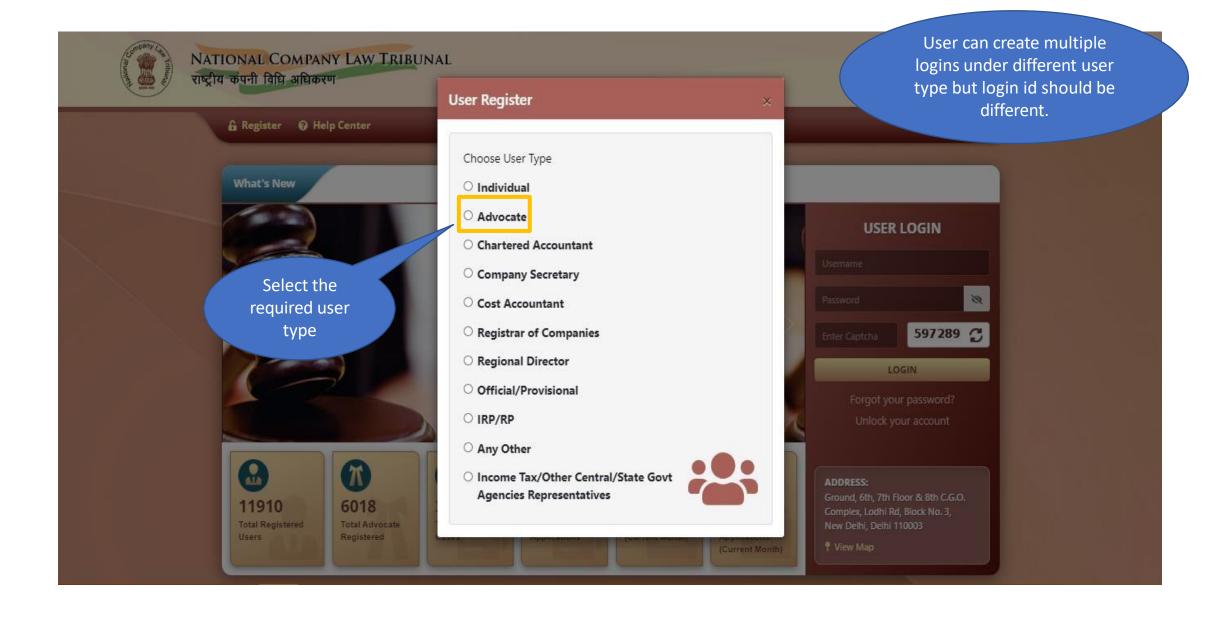




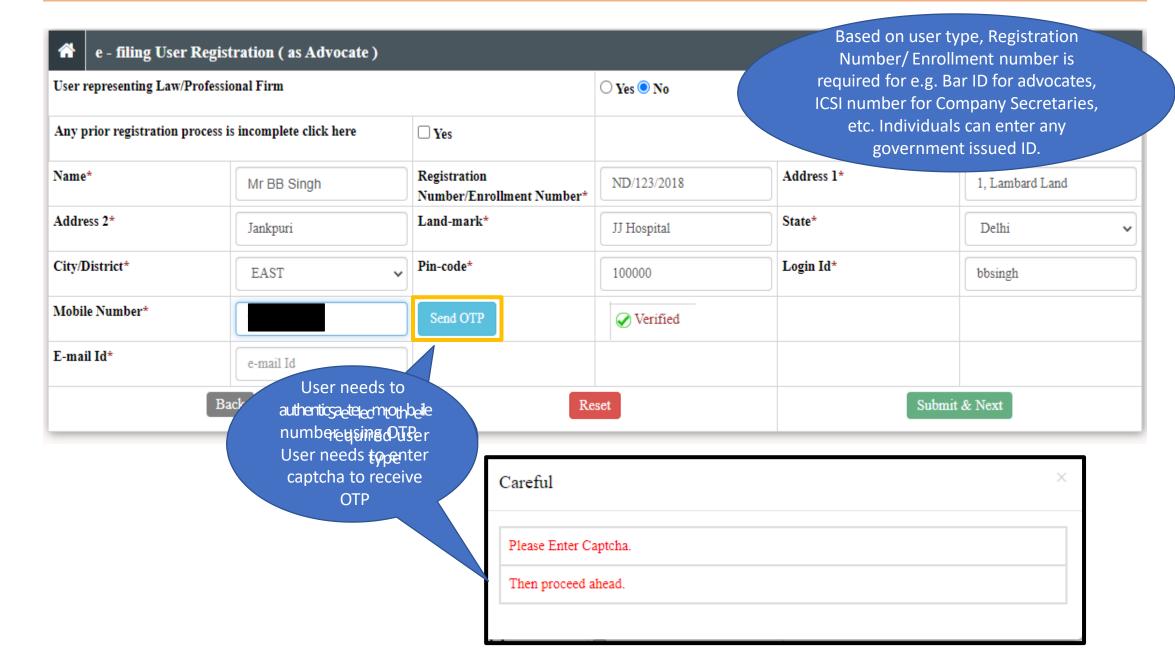


ng with their associated documents, that have been in draft mode on the NCLT e-filing portal for over 90 days in the respective logins of litigants, advocates, and parties, starting from 08/02/2024. **A REGISTER** ♠ CASE HISTORY **@** HELP CENTER Click here to Register dksingh Welcome to ...... **National Company** Xx8IIi Enter Captcha 😅 **Law Tribunal** LOGIN Forgot your password? Unlock your account

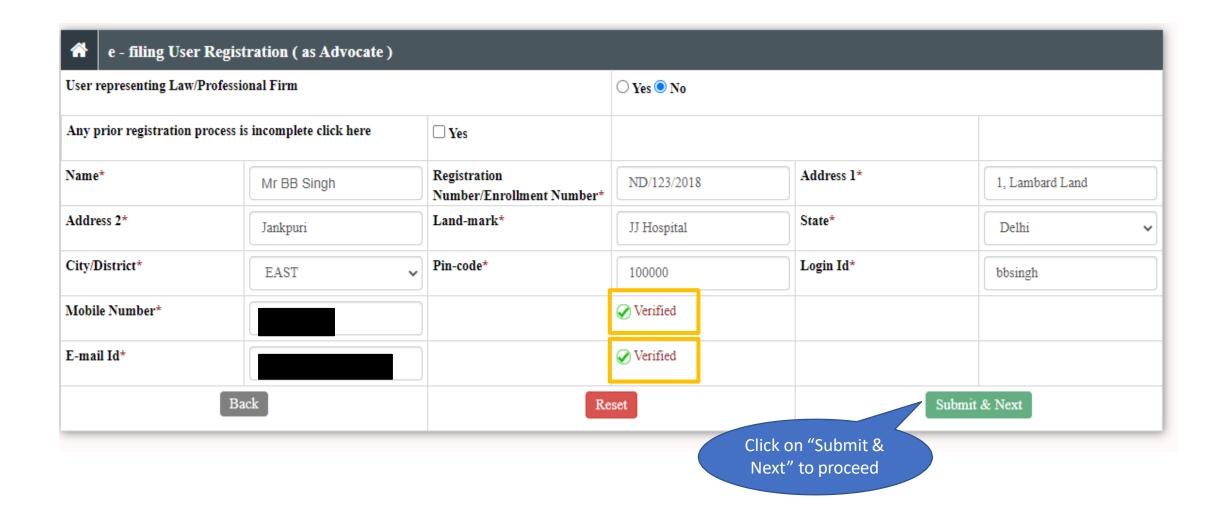
## 3. Select required user type for registration



#### 4. Fill required user details for creating user ID



#### 5. OTP based authentication of mobile and email id is mandatory



#### 6. Upload proof of Unique ID



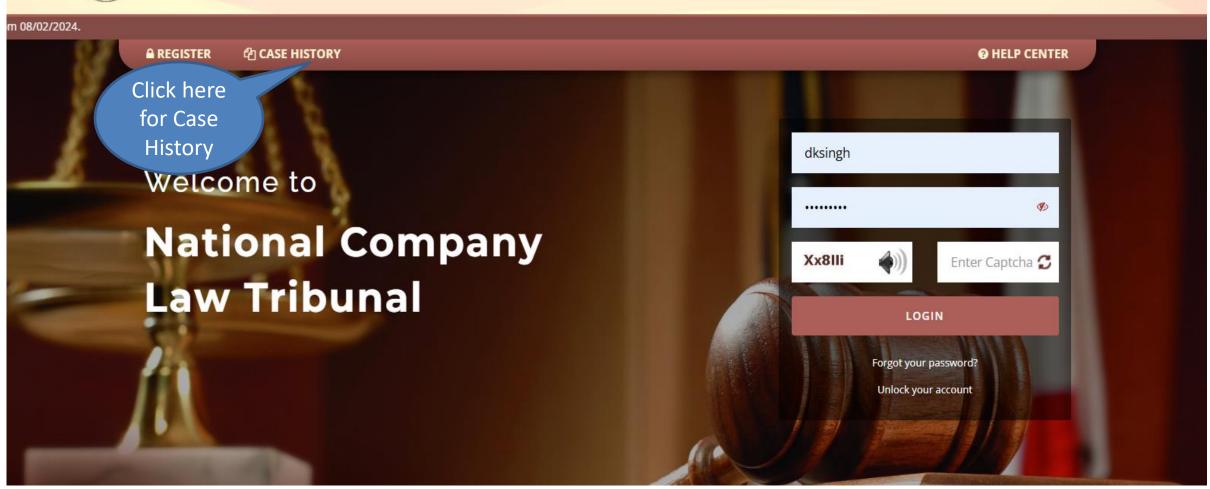


#### **CASE HISTORY**









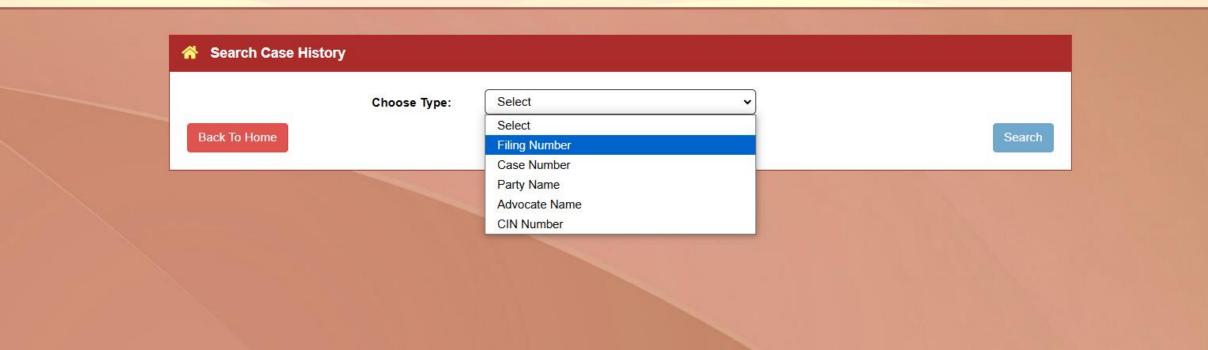


# NATIONAL COMPANY LAW TRIBUNAL राष्ट्रीय कंपनी विधि अधिकरण

Choose the Case search type from the drop down and track the case.













	☆ Search Case History				
		Choose Type:	Filing Number	•	
nter the	Filing Number *				
ing no.	0710102011552024				
d press search	Back To Home				Search

#### Case Details

S.No.	Filing No.	Case Type	Case No	Case Title	Bench Location / Court No.		Filing <i>l</i> Registration Date	Next Listing/ Dispose Date	Case Status
1	0710102011552024  All Hearings: 0  Effective Hearings: 0	Interlocutory Application (I.B.C)	IA(I.B.C)/752/2024	Amit Kumra VS State Bank of India	NA/ 2	0710102042052023	03-02-2024/ 17-02-2024	NA/ NA	Pending



# NATIONAL COMPANY LAW TRIBUNAL राष्ट्रीय कंपनी विधि अधिकरण







#### **Case Details**

S.No.	. Filing No.	Case Type	Case No	Case Title	Bench Location / Court No.		Filing / Registration Date	Next Listing/ Dispose Date	
1	0710102002242024 All Hearings: 1 Effective Hearings: 1	Company Appeal(Companies Act)	Appeal/12/ND/2024	Income Tax Officer VS Registrar of Companies (Om Rudra Exports Pvt. Ltd.)	New Delhi/ 6	NA	07-01-2024/ 30-01-2024	28-03-2024/ NA	Pending



# NATIONAL COMPANY LAW TRIBUNAL राष्ट्रीय कंपनी विधि अधिकरण





Enter the Party	Choose Type:	Party Na	nme	•			
detail and search the case.		Search Typ	e: O Exact Search • W	rap Search			
Zonal Bench *	Party Type		Party Name *	Case Year		Case Status	
National Company La 🔻	Petitioner	•]	textile	2023	•	Pending	•]
Back To Home							Search

#### **Case Details**

S.N	o. Filing No.	Case Type	Case No	Case Title	Bench Location / Court No.	Main Case Filing No	Filing / Registration Date	Next Listing/ Dispose Date	Case Status
1	0710102084812023 All Hearings: 3 Effective Hearings: 3	Interlocutory Application (I.B.C)	IA(I.B.C)/5263/ND/2023	Technoflex Textile Industries Pvt. Ltd. VS HARYANA STATE & INDUSTRIAL DEVELOPMENT CORPORATION	New Delhi/ 2	1010000402322017	02-10-2023/ 05-10-2023	05-02-2024/ NA	Pending
2	0710102070412023	Interlocutory	IA(I.B.C)/4441/ND/2023	ASHOK KUMAR GUPTA RP OF	New Delhi/	0710102429812018	12-08-2023/	20-12-2023/	Pending







THE CITY	se History			
er and the case.	Choose Type:	CIN Number	~	
CIN Number *				
L24110MH1947	PLC005719		CIN Number  Piramal Enterprises Limited  Search	
Back To Home				Search

#### Case Details for (Piramal Enterprises Limited) -L24110MH1947PLC005719

S.No.	Filing No.	Case Type / party Type	Case No	Case Title	Bench Location / Court No.	Filing / Registration Date	Next Listing/ Dispose Date	Case Status
1	0710102010732021  All Hearings: Effective Hearings:	Company Petition IB (IBC)/ Petitioner(1)	C.P. (IB)/154/ND/2021	Piramal Enterprises Limited VS Meena Nath	New Delhi/ 5	2021-02-06/ 2021-03-03	1	Disposed
2	0710102010822021 All Hearings: Effective Hearings:	Company Petition IB (IBC)/ Petitioner(1)	C.P. (IB)/153/ND/2021	Piramal Enterprises Limited  VS  Vikram Nath	New Delhi/ 5	2021-02-06/ 2021-03-03	1	Disposed
3	0710102010832021	Company Petition IB (IBC)/	C.P. (IB)/152/ND/2021	Piramal Enterprises Limited	New Delhi/	2021-02-06/	1	Disposed

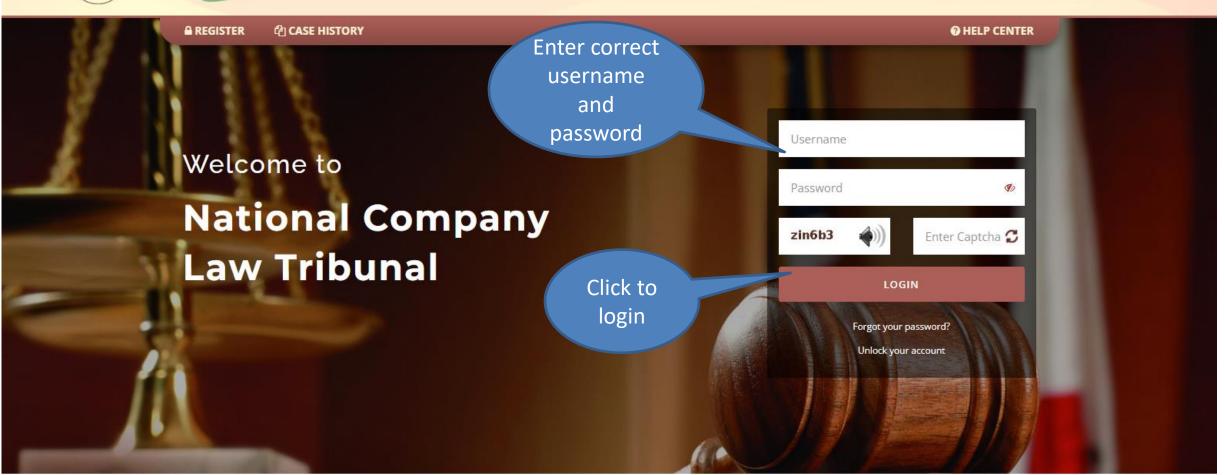
# User Home Page Navigation

## 7. Enter login details









## 8. Select NCLT option







CHANGE PASSWORD

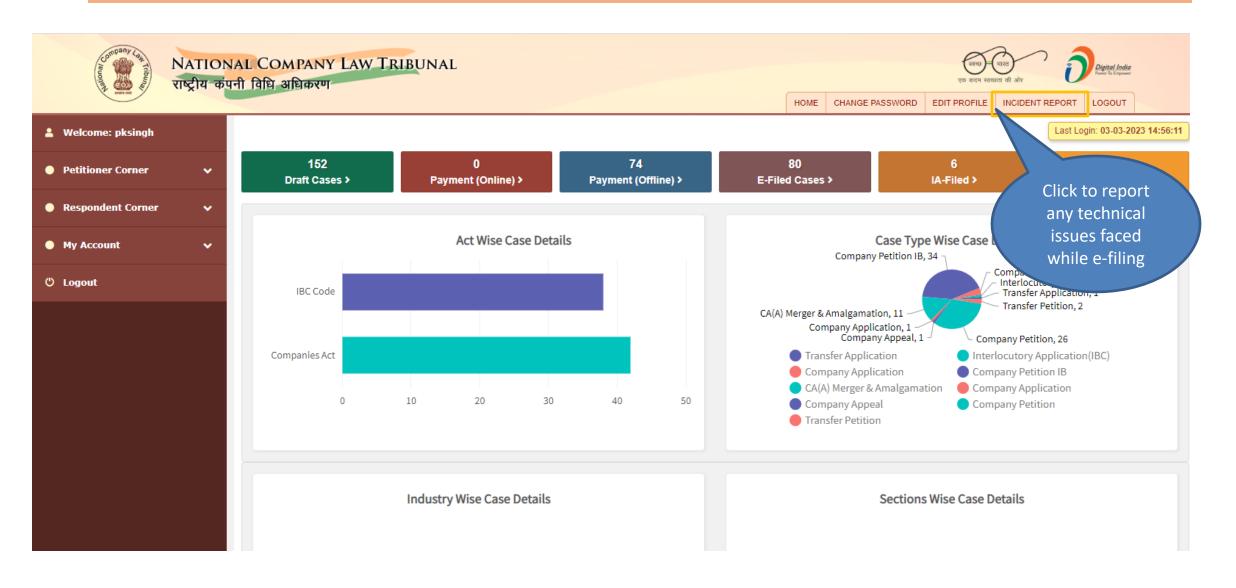
EDIT PROFILE INCIDENT REPORT



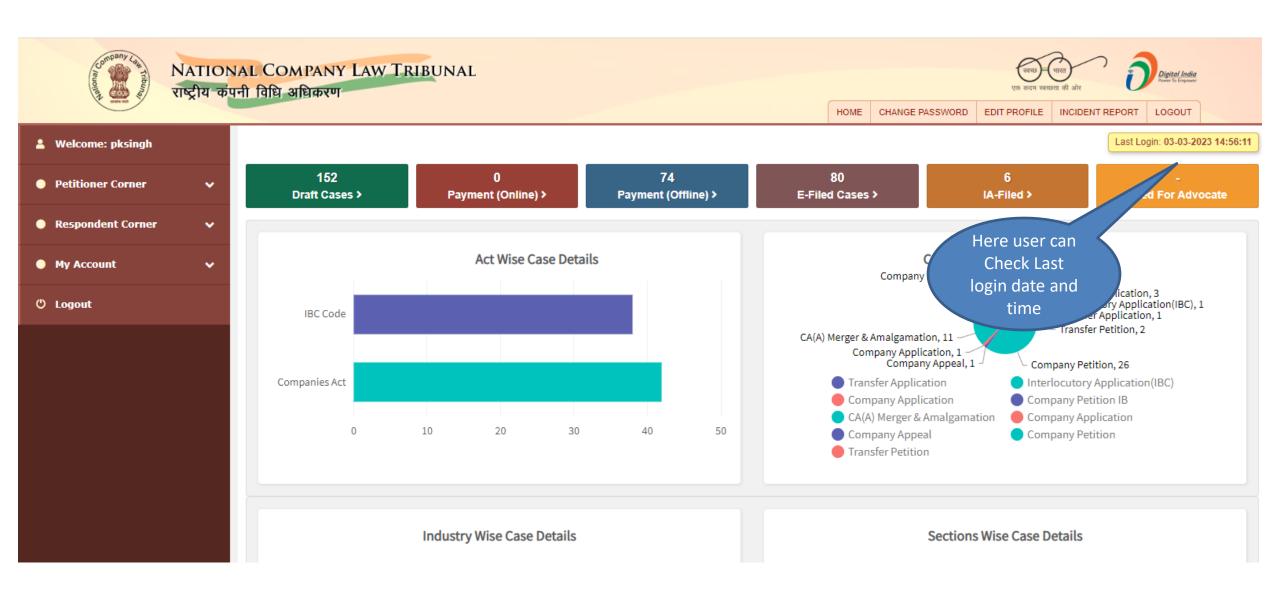
## 9. Agree to Disclaimer



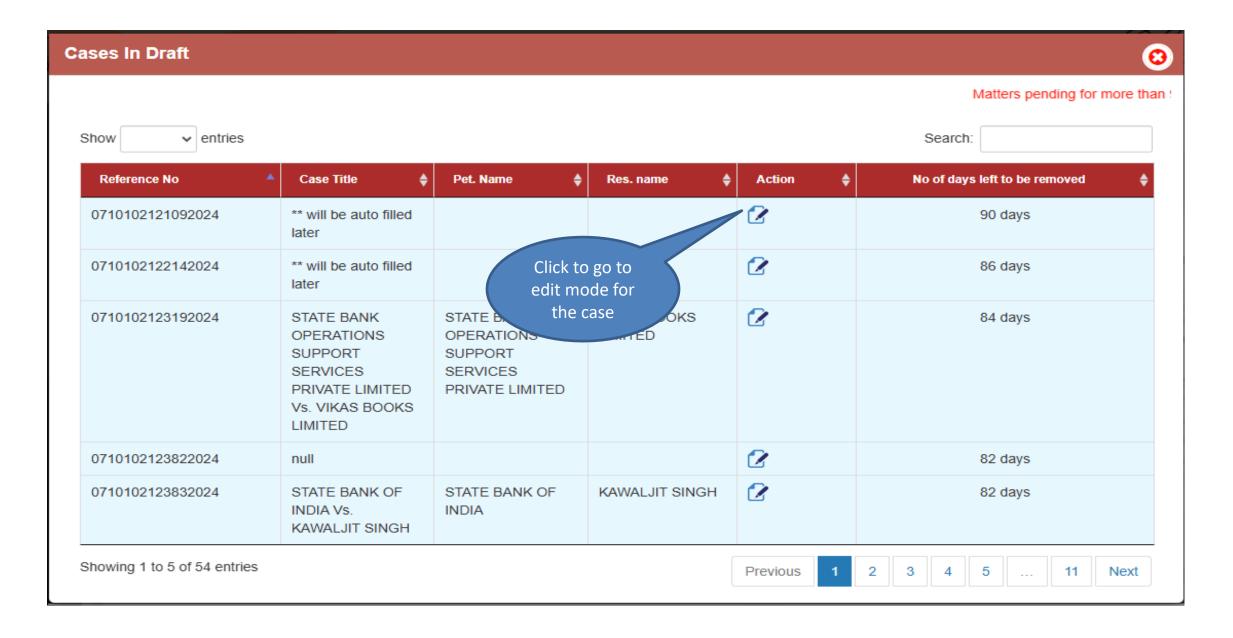
## 10. User Home Page Dashboard



### 11.Login date & Time

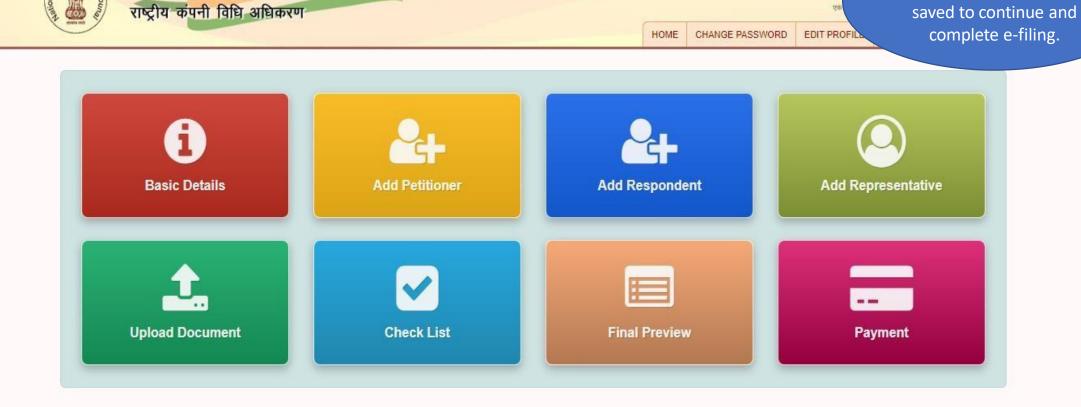


#### 11. Draft Cases – Click on draft cases link on dashboard



#### 12. Draft Cases – Click on draft cases link on dashboard

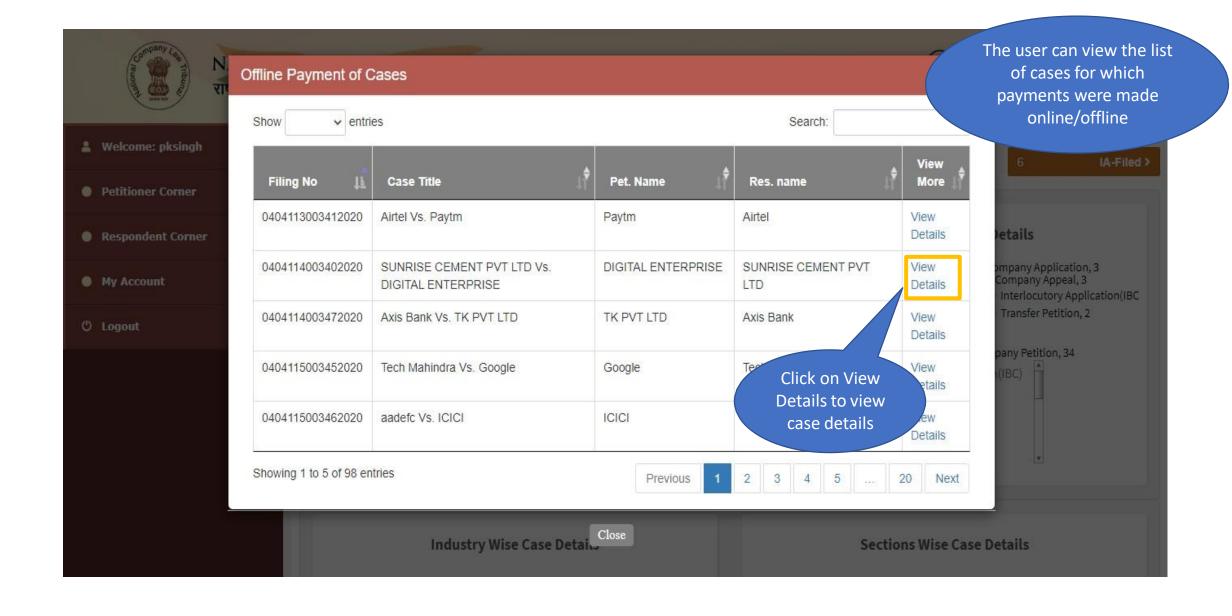
NATIONAL COMPANY LAW TRIBUNAL



The user has the option

to select the tab last

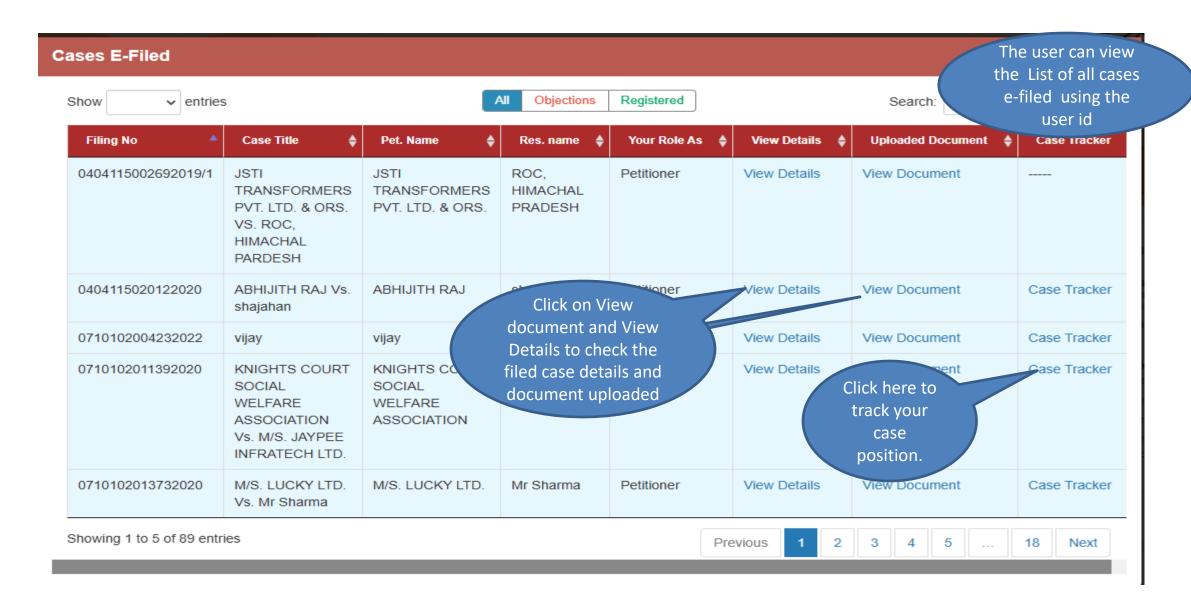
#### 13. Online/Offline Cases – Click on Offline/Online Payment link on Dashboard



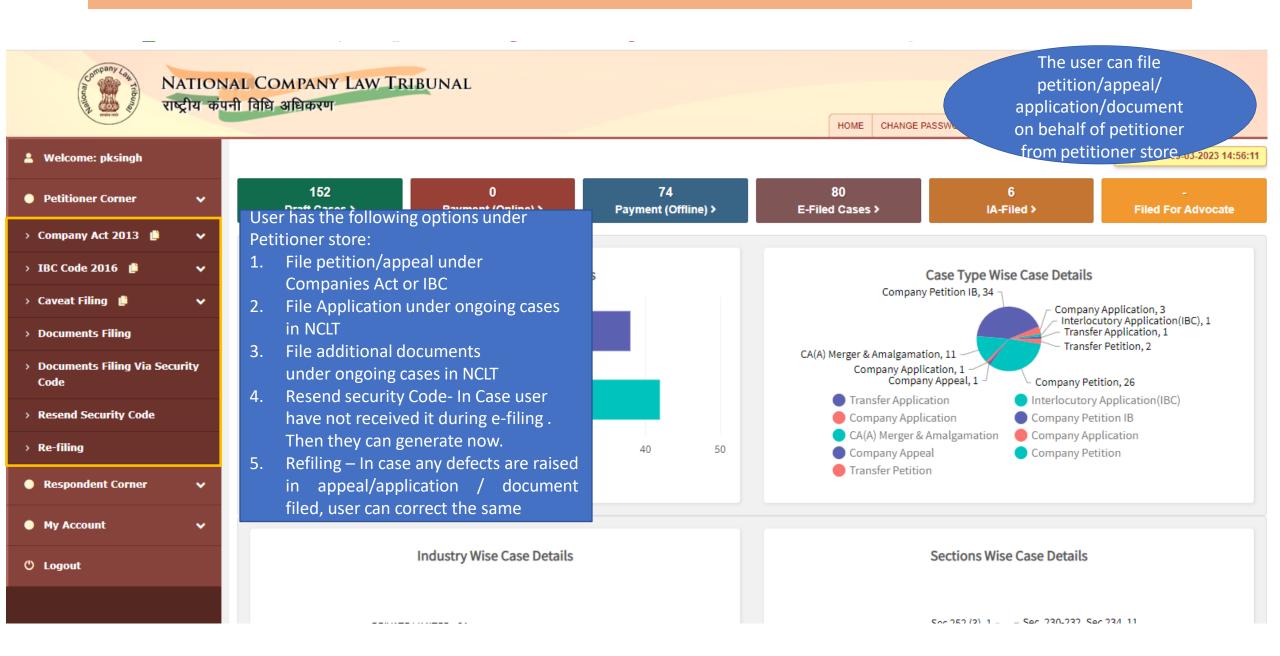
#### 14. Online/Offline Cases – Click on Offline/Online Payment link on Dashboard



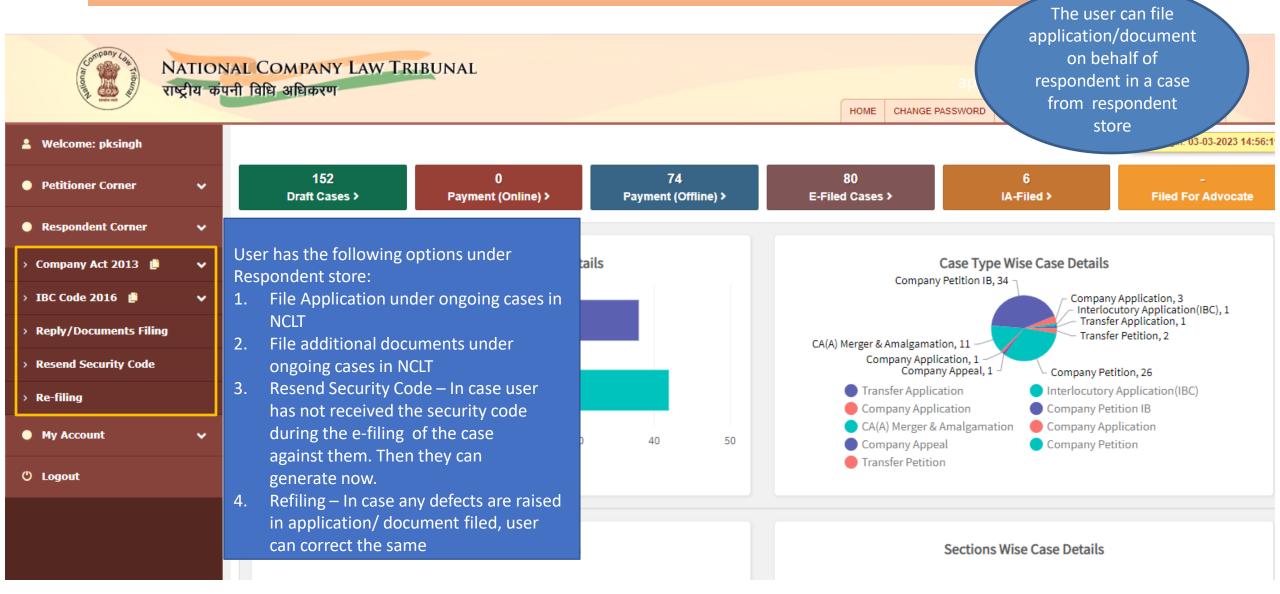
#### 15. E-Filed Cases – Click on E-Filed cases link on Dashboard



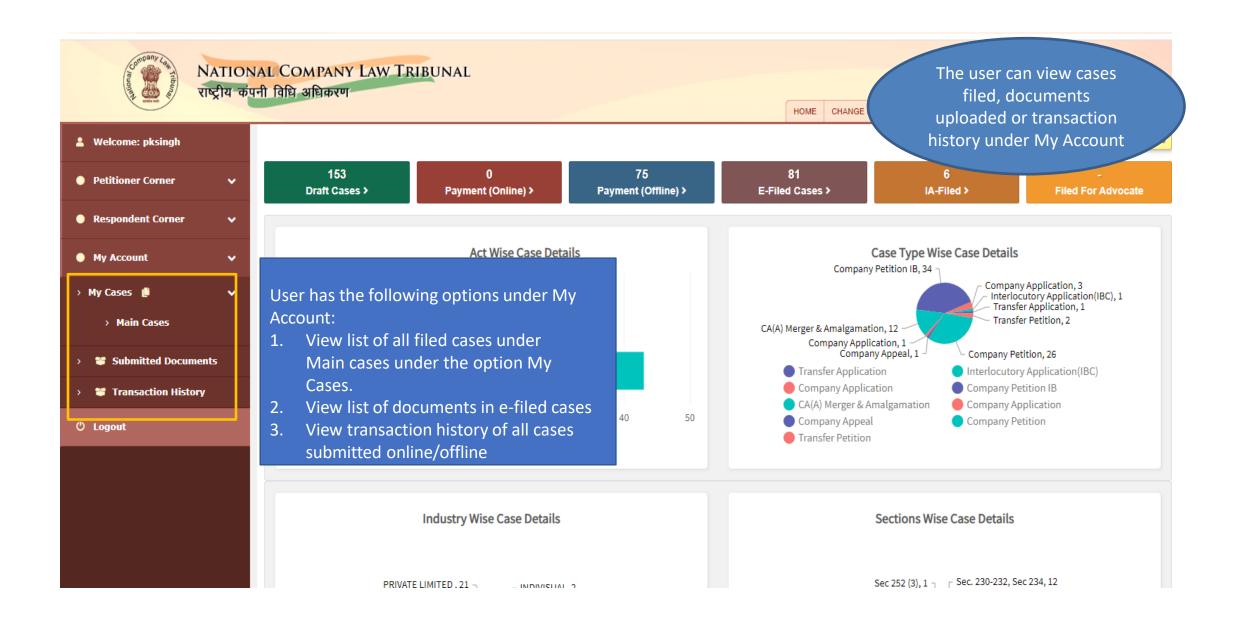
#### 16. Petitioner Corner



#### 17. Respondent Corner

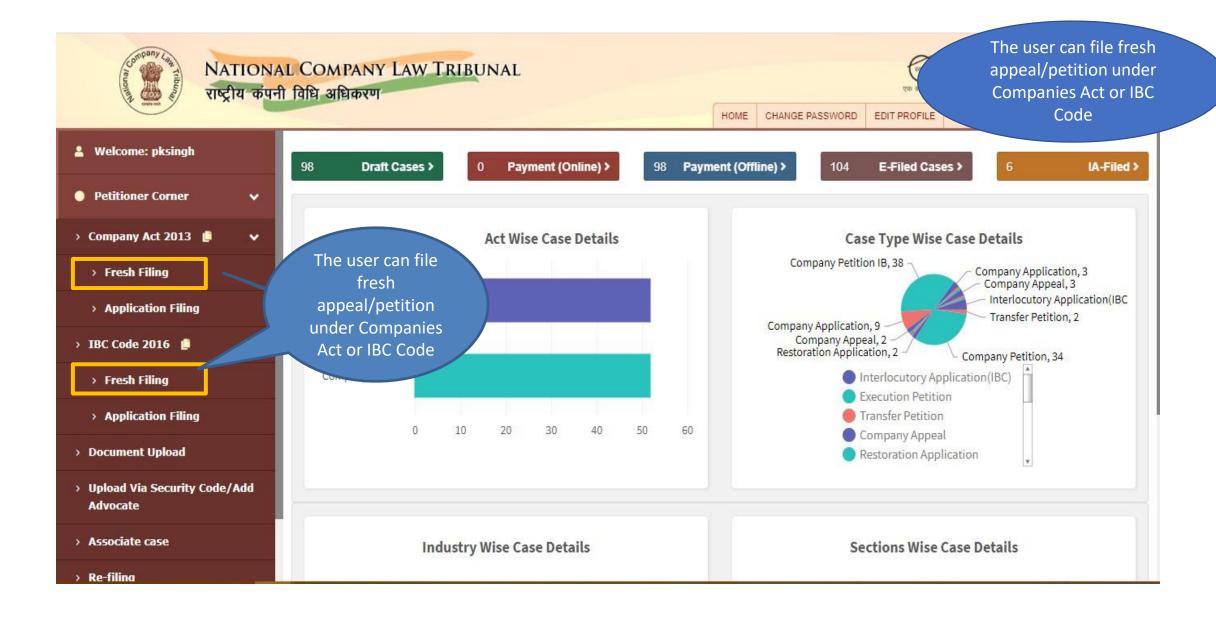


#### 18. My Account



Petition/Appeal Filing - Petitioner

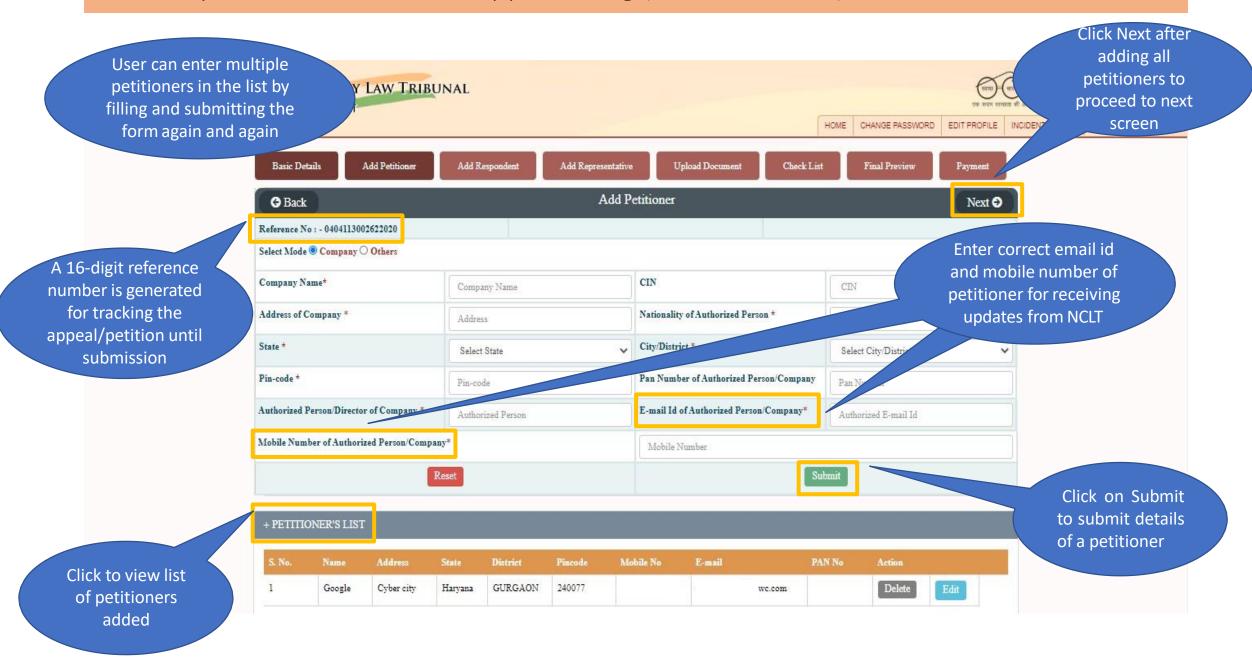
#### 22. Petitioner Corner – Petition/Appeal Filing



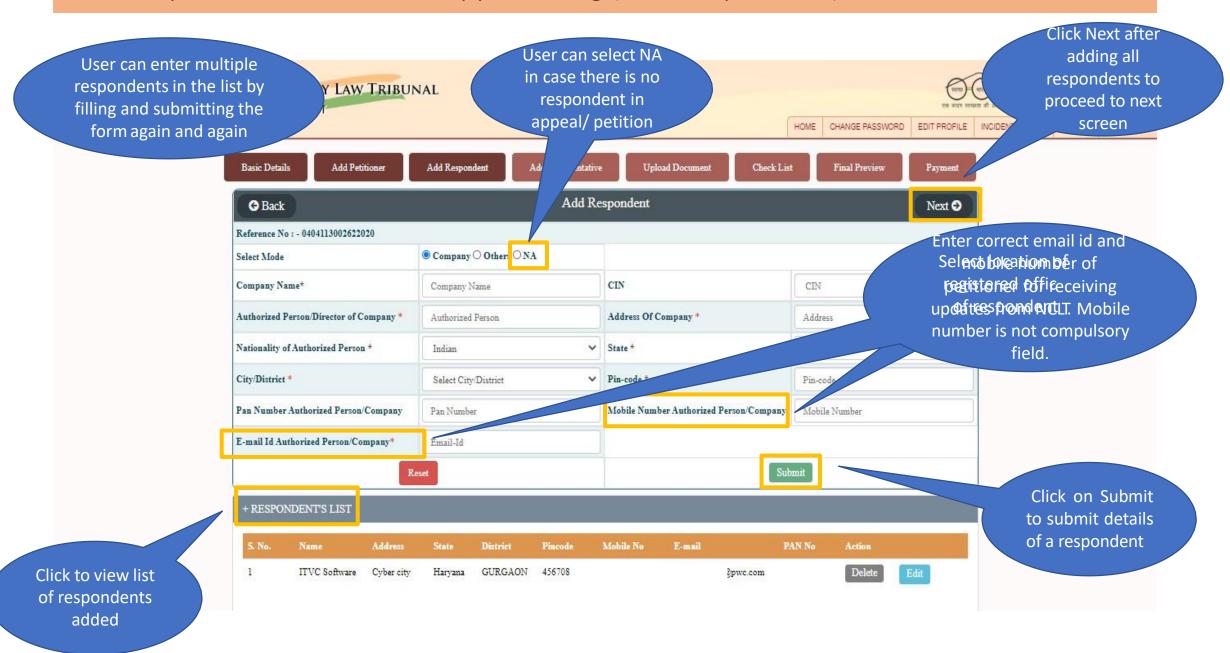
#### 23. Companies Act – Petition/Appeal Filing (Basic Details Screen)



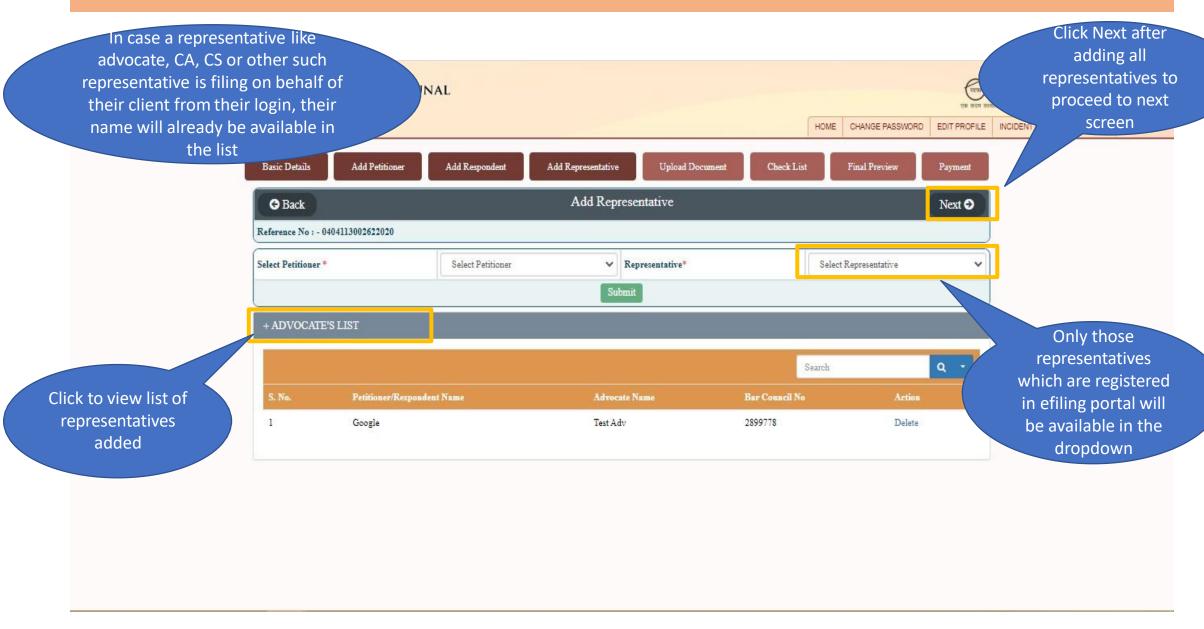
#### 24. Companies Act – Petition/Appeal Filing (Add Petitioner)



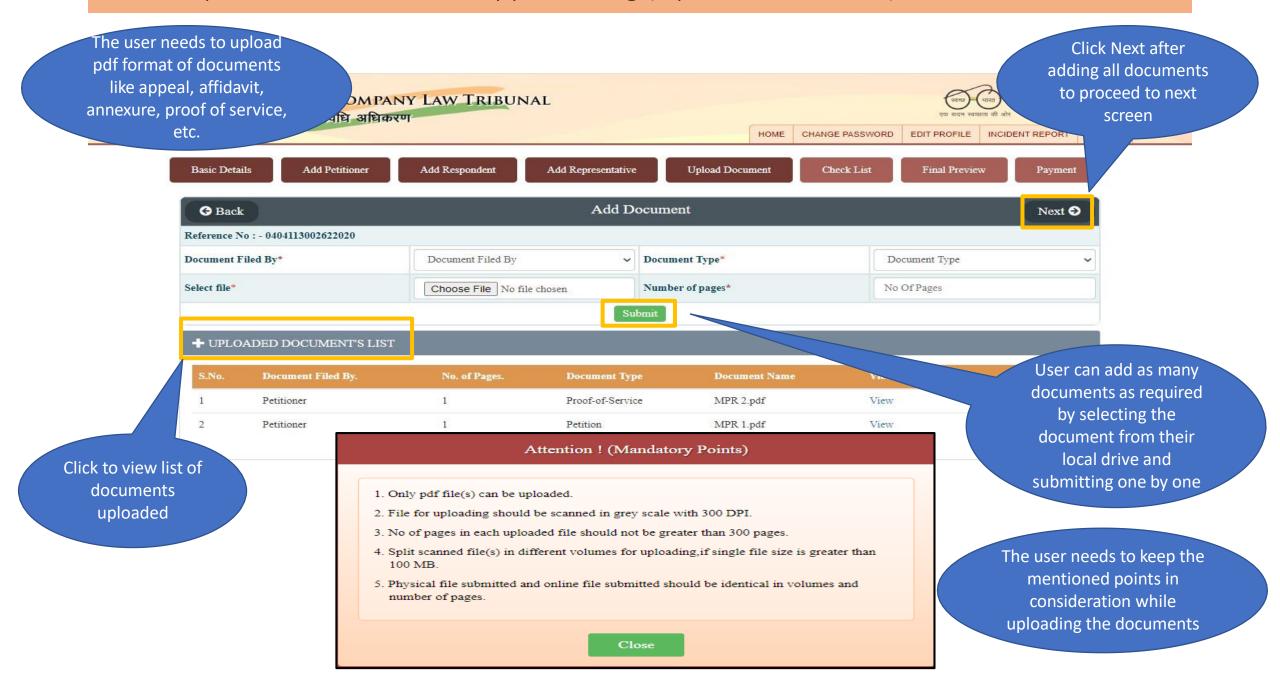
### 25. Companies Act – Petition/Appeal Filing (Add Respondent)



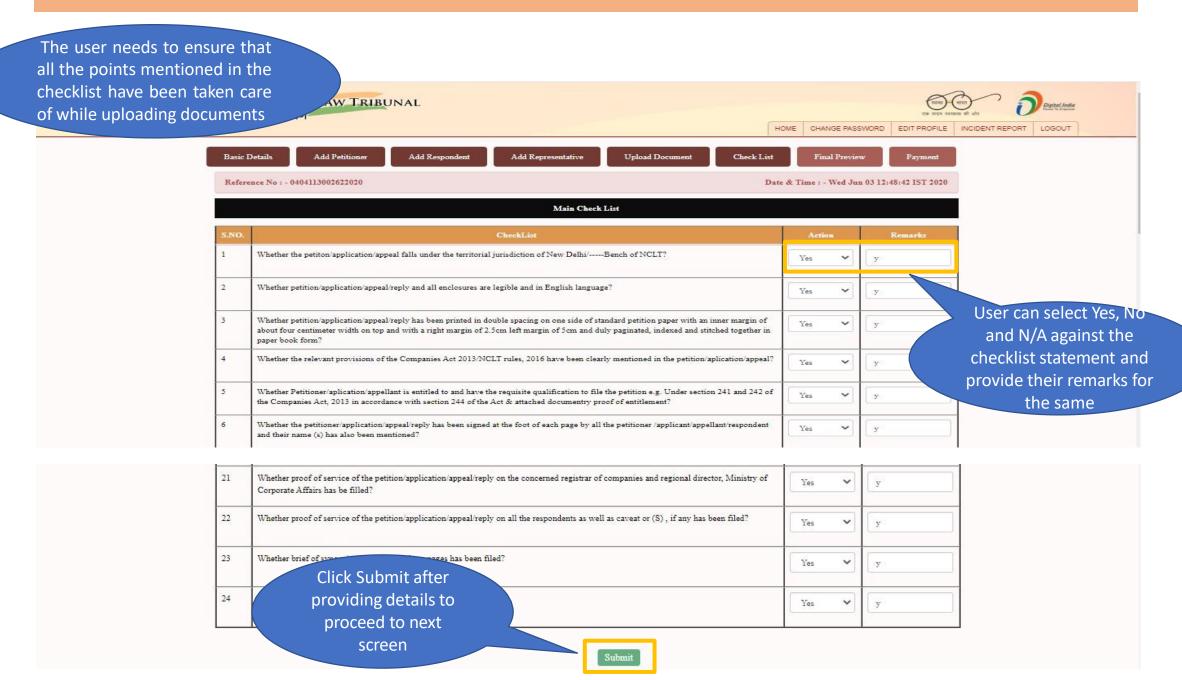
## 26. Companies Act – Petition/Appeal Filing (Add Representative)



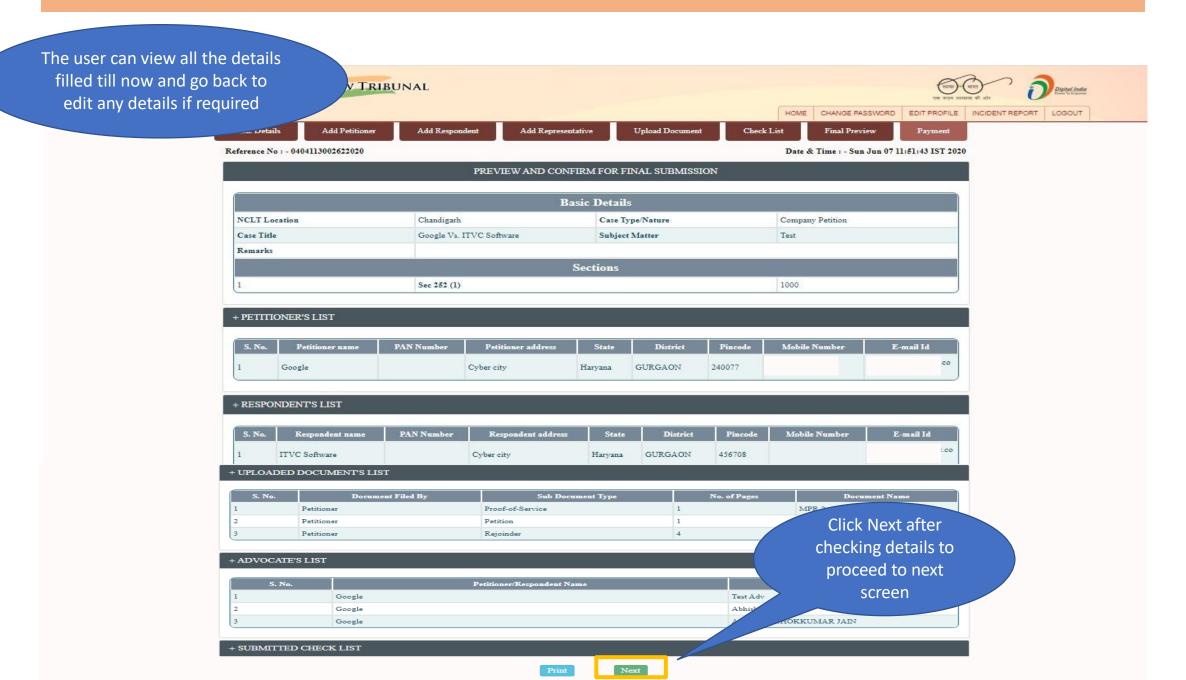
## 27. Companies Act – Petition/Appeal Filing (Upload Document)



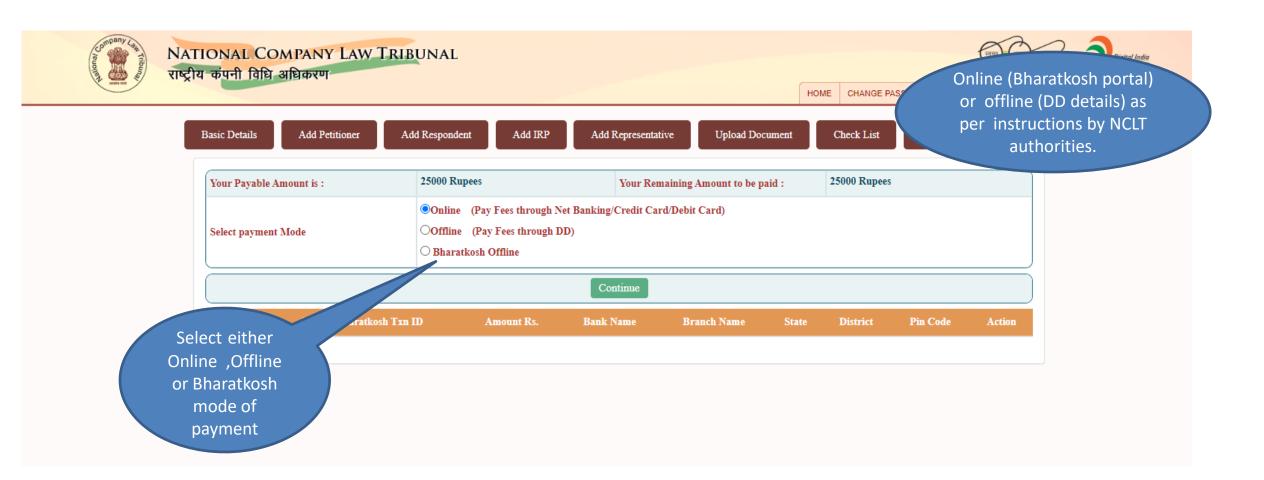
#### 28. Companies Act – Petition/Appeal Filing (Checklist)



## 29. Companies Act – Petition/Appeal Filing (Final Preview)

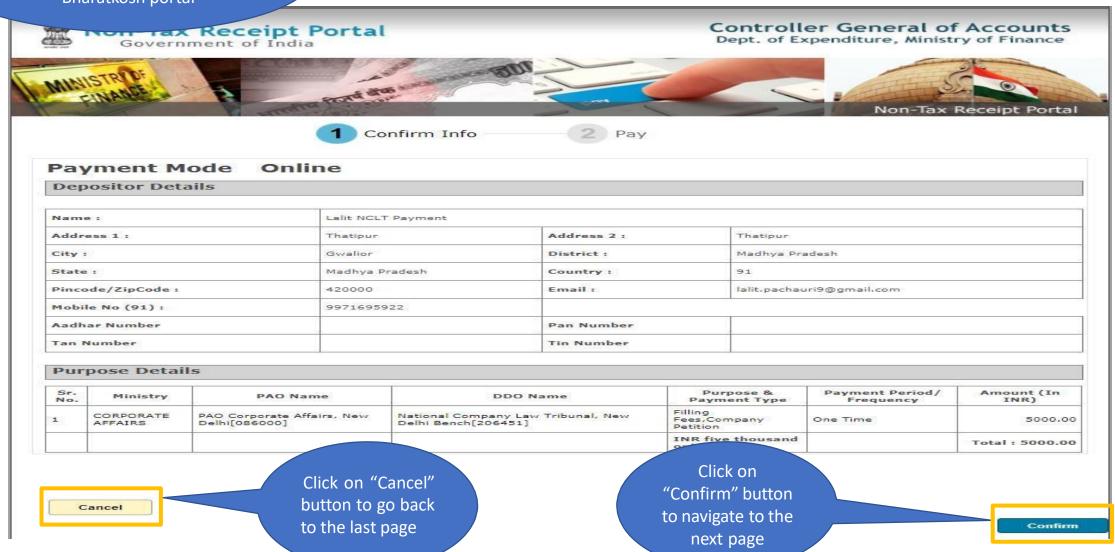


### 30. Companies Act – Petition/Appeal Filing (Payment)

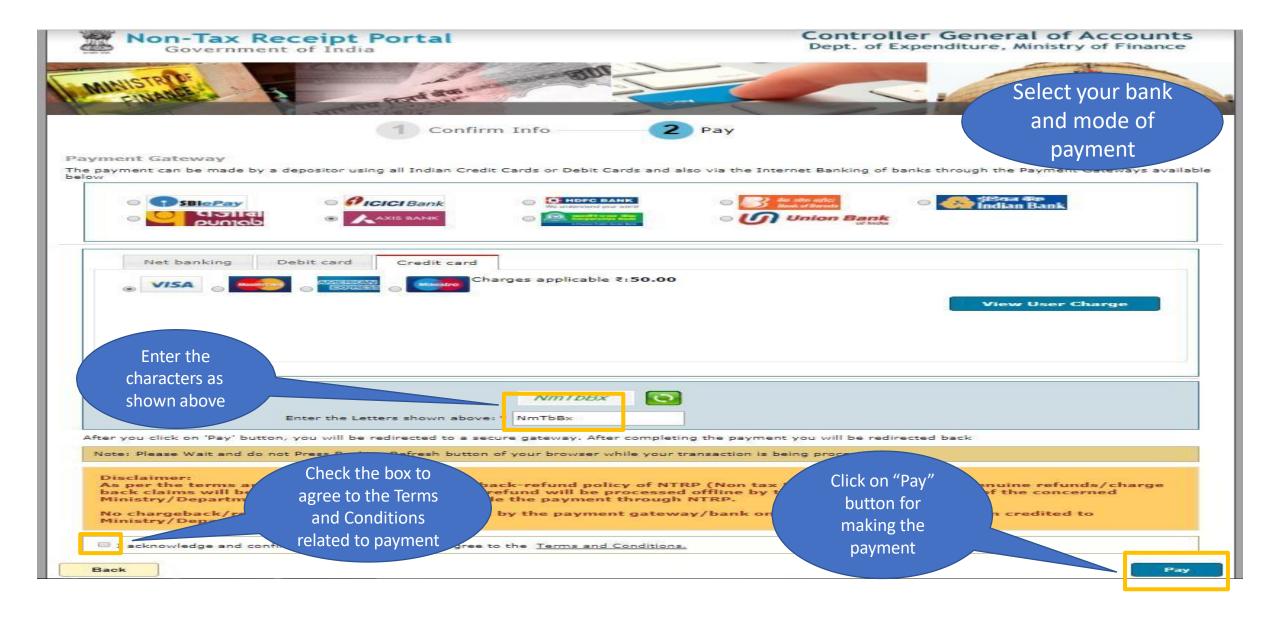


#### 31. Companies Act – Petition/Appeal Filing (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal



### 32. Companies Act – Petition/Appeal Filing (Online Payment - 2/3)



#### 33. Companies Act – Petition/Appeal Filing (Online Payment - 3/3)



Case Title:

# National Company Law Tribunal

Your Payment has been Successful

Click on button to take a print of the receipt Payee Name : Company Testing 1

Case Type : Company Petition

Company Testing 1 Vs. Company Testing 2

Nclt Transaction ld: 07010100023032018

Bank Transaction Id : 2510180000564

Transaction Date and Time: 25-10-2018 00:10:00

Amount: 5000 Rs. Only





Click on button to download receipt

#### 34. Companies Act – Petition/Appeal Filing (Offline Payment – 1/2)



### 35. Companies Act – Petition/Appeal Filing (Offline Payment – 2/2)







HOME CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT



#### National Company Law Tribunal

Your Payment is Successful



Case Title

Google Vs. ITVC Software

Case Type

Company Petition

Pavee Name

Google

Transaction Id

0406020079532020

**Transaction Date** 

08-06-2020

Filing No

0404116/00351/2020

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	123000	1000	ABC	ABC	Delhi	EAST	

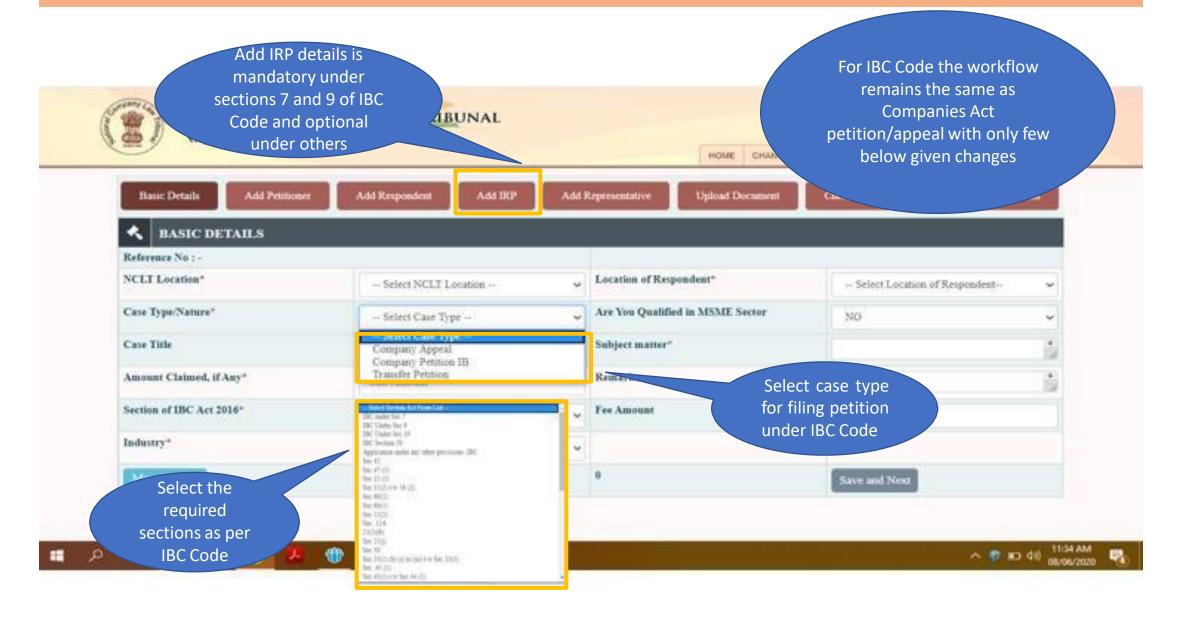
<sup>\*</sup>Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office



Click on button to download receipt

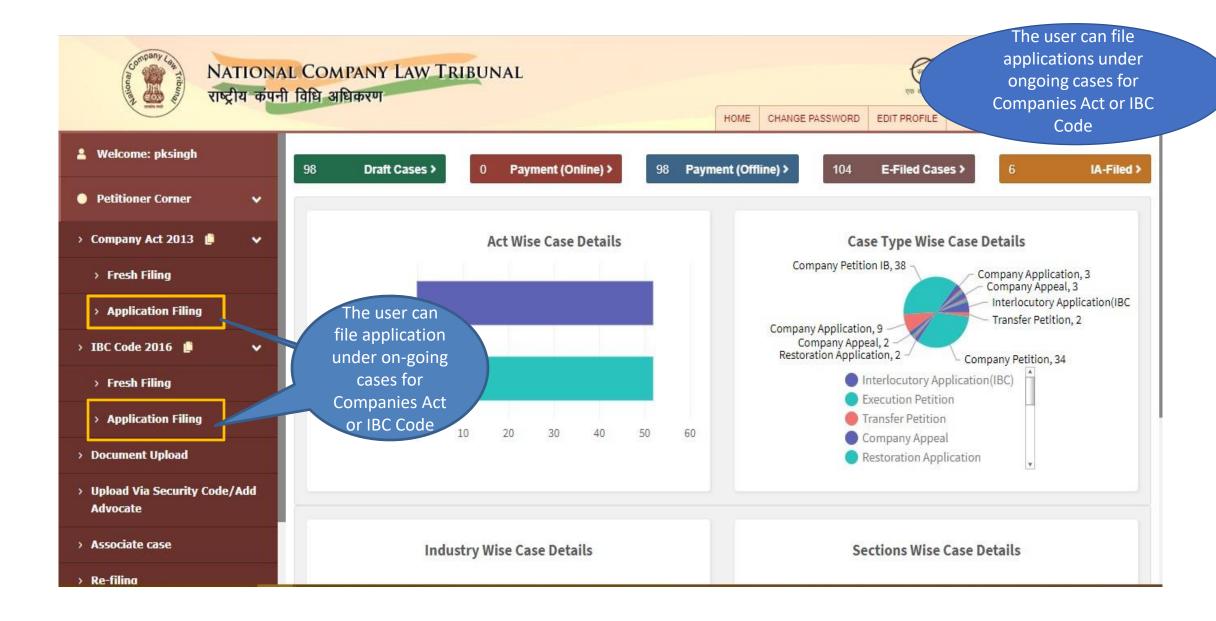
Click on button to take a print of the receipt

### 36. IBC Code – Petition/Appeal Filing

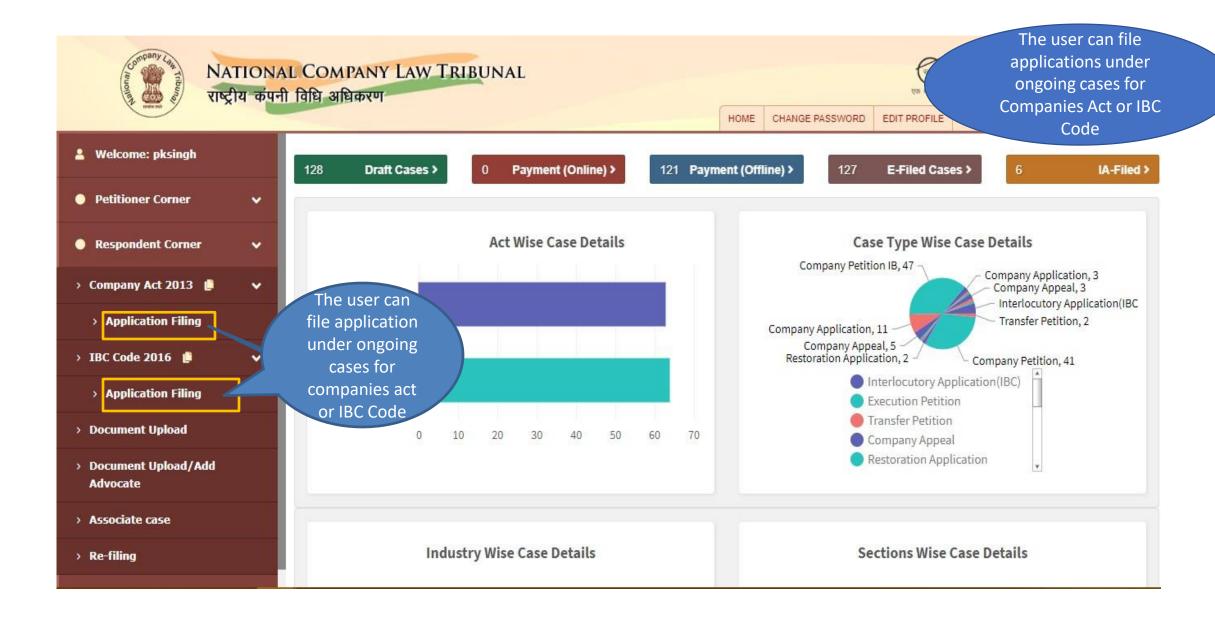


# Application Filing – Petitioner/Respondent

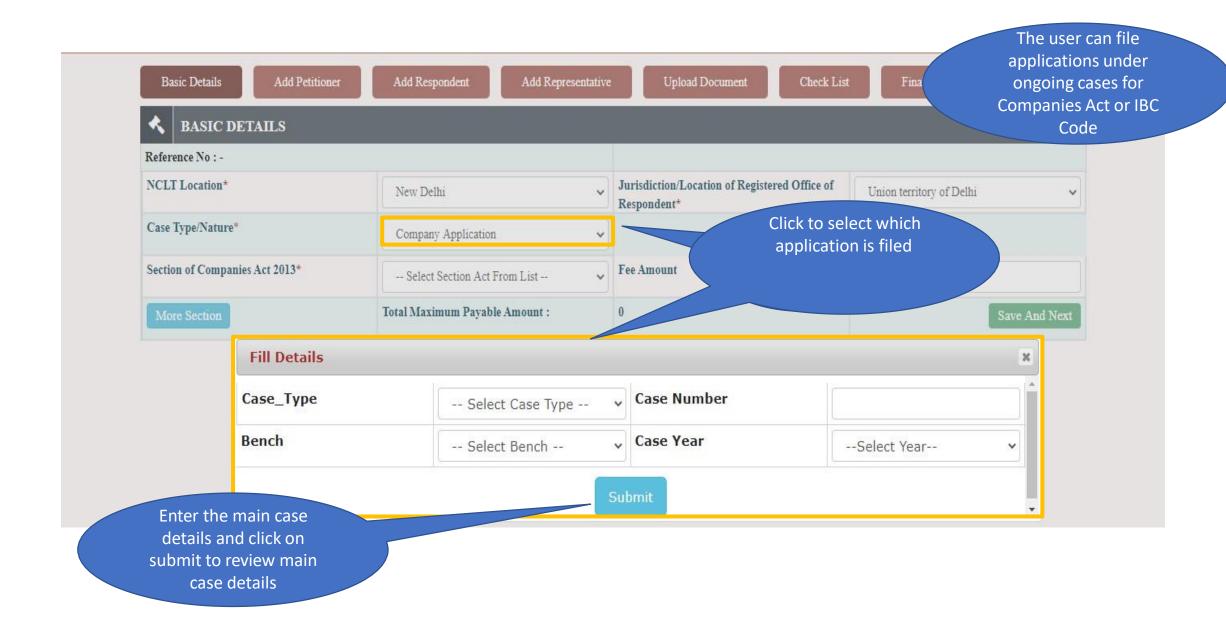
#### 37. Petitioner Corner – Application Filing



#### 38. Respondent Corner – Application Filing



#### 39. Companies Act/IBC Code – Application Filing (Basic Details)





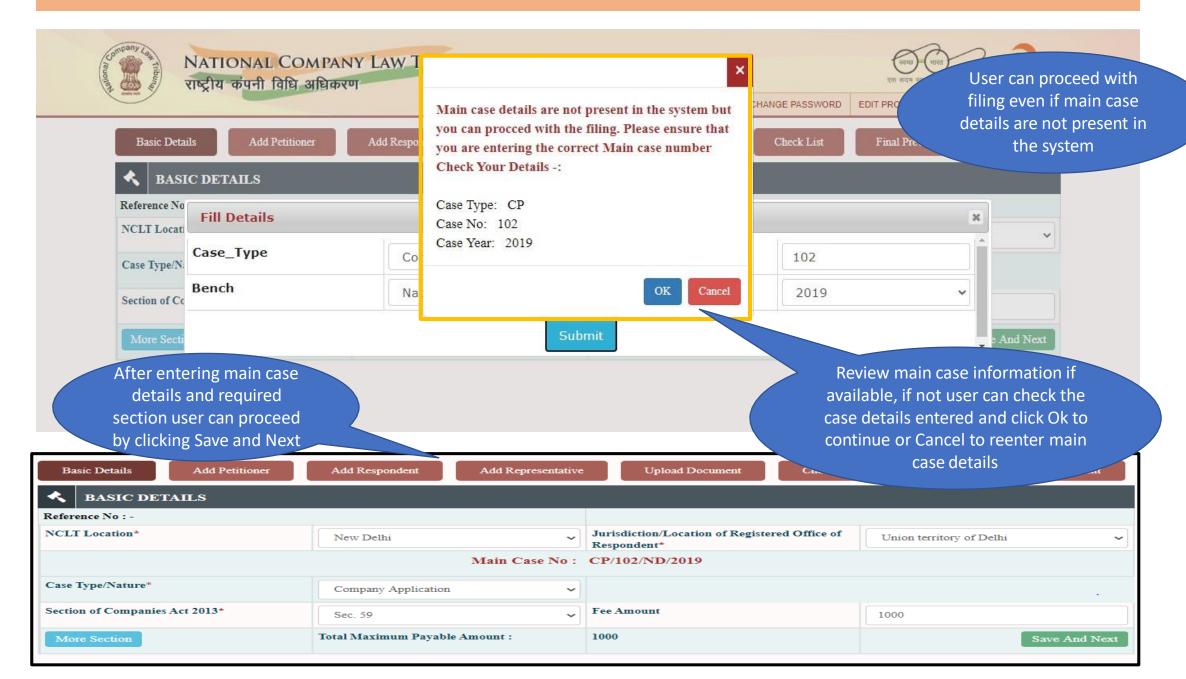




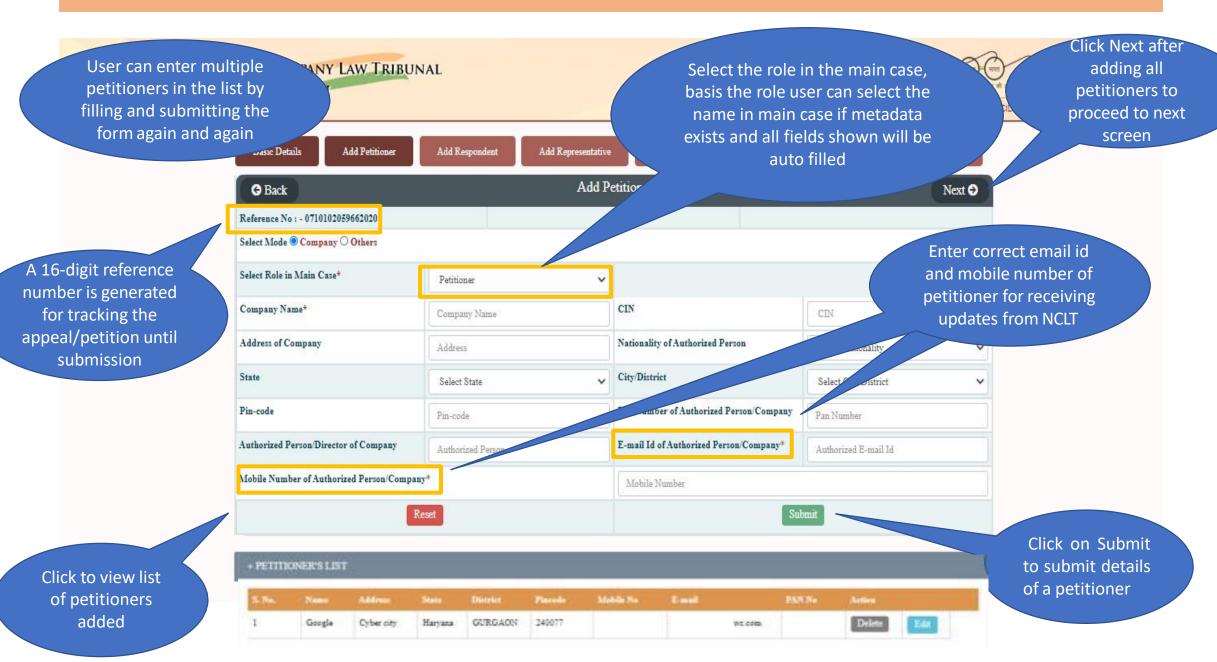
HOME CHANGE PASSWORD EDIT PROFILE INCIDENT REPORT LOGOUT

Basic Details Add Petition	ner Add Respondent Add Represent	Upload Document Check Lis	t Preview Payment						
& BASIC DETAILS									
Reference No : -		Applications							
NCLT Location*	New Delhi	Purpose and sections are	Union territory of Delhi						
Main Case No: Co. mapped.									
Case Type/Nature*	Interlocutory Application(IBC)	Application Purpose*	Appointment of AR						
Section of IBC Act 2016*	Section 21 (6A) (b) / Regulation 4A & 16	Fee Amount	1000						
More Section	Total Payable Fee Amount :	1000	Save and Next						

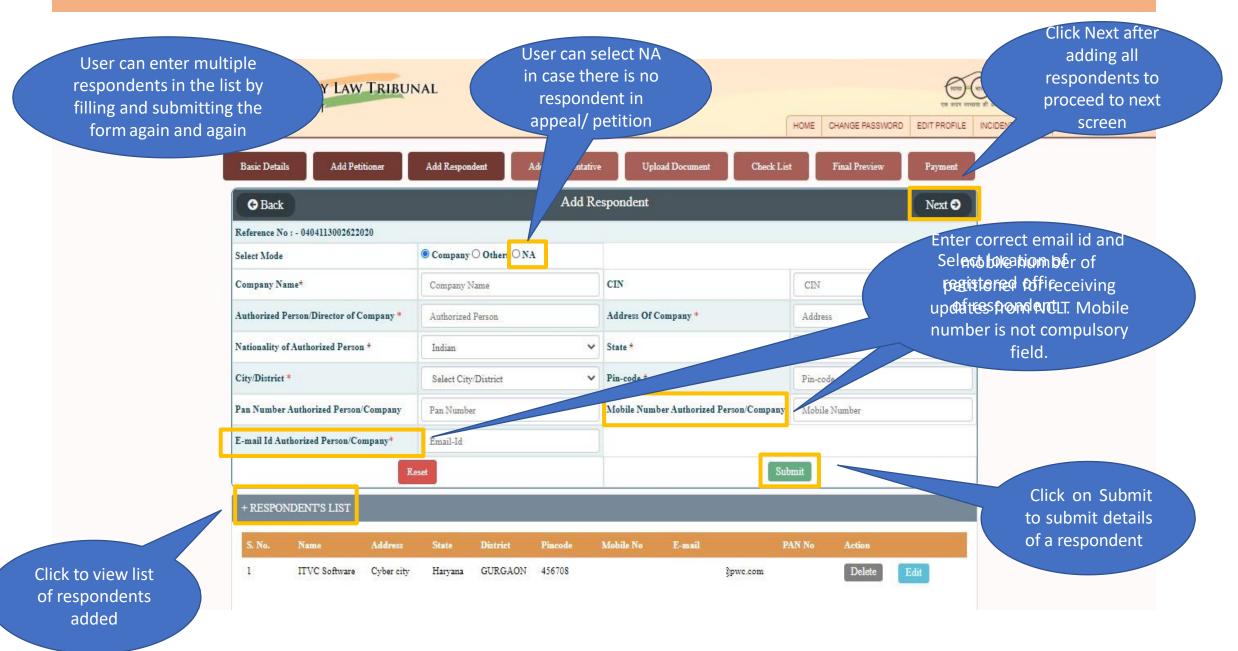
#### 40. Companies Act/IBC Code – Application Filing (Link with Main Case)



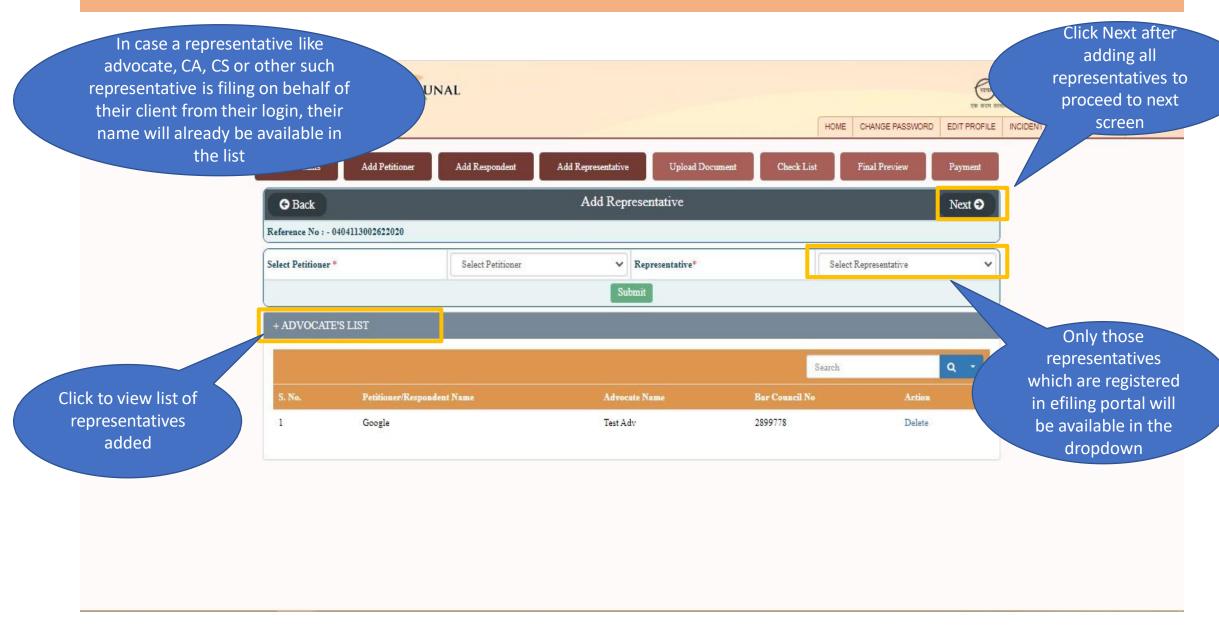
#### 41. Companies Act/IBC Code – Application Filing (Add Petitioner)



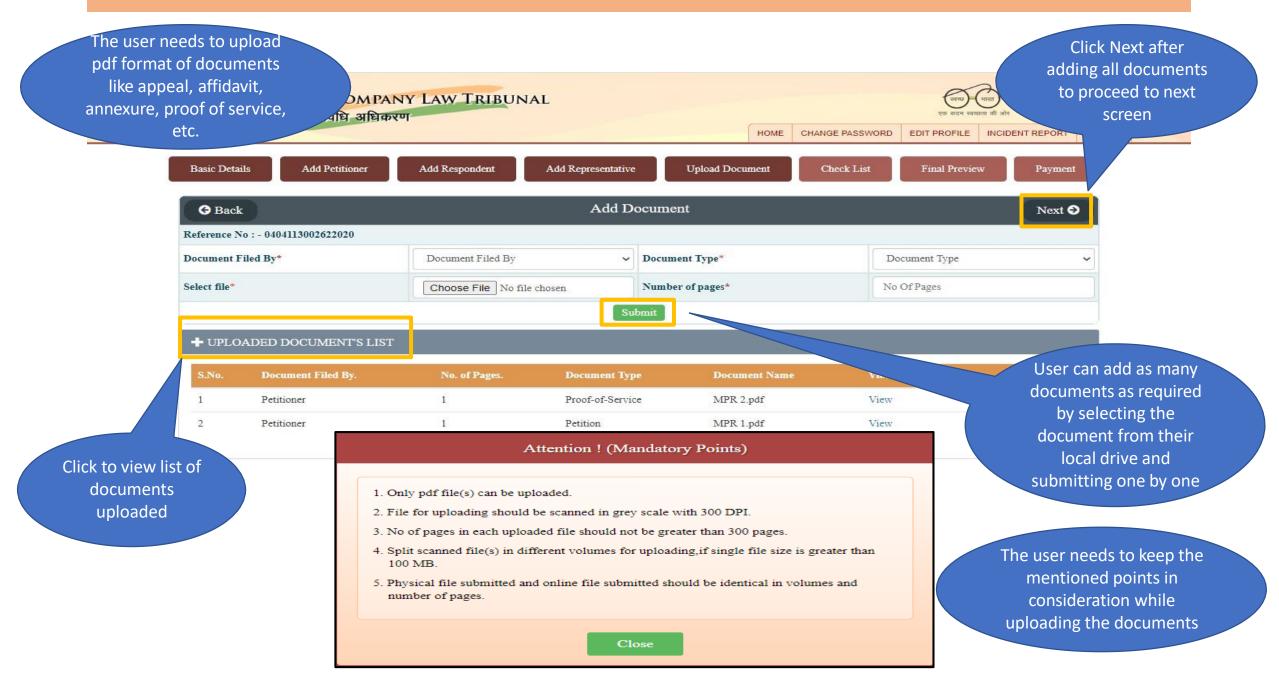
#### 42. Companies Act/IBC Code – Application Filing (Add Respondent)



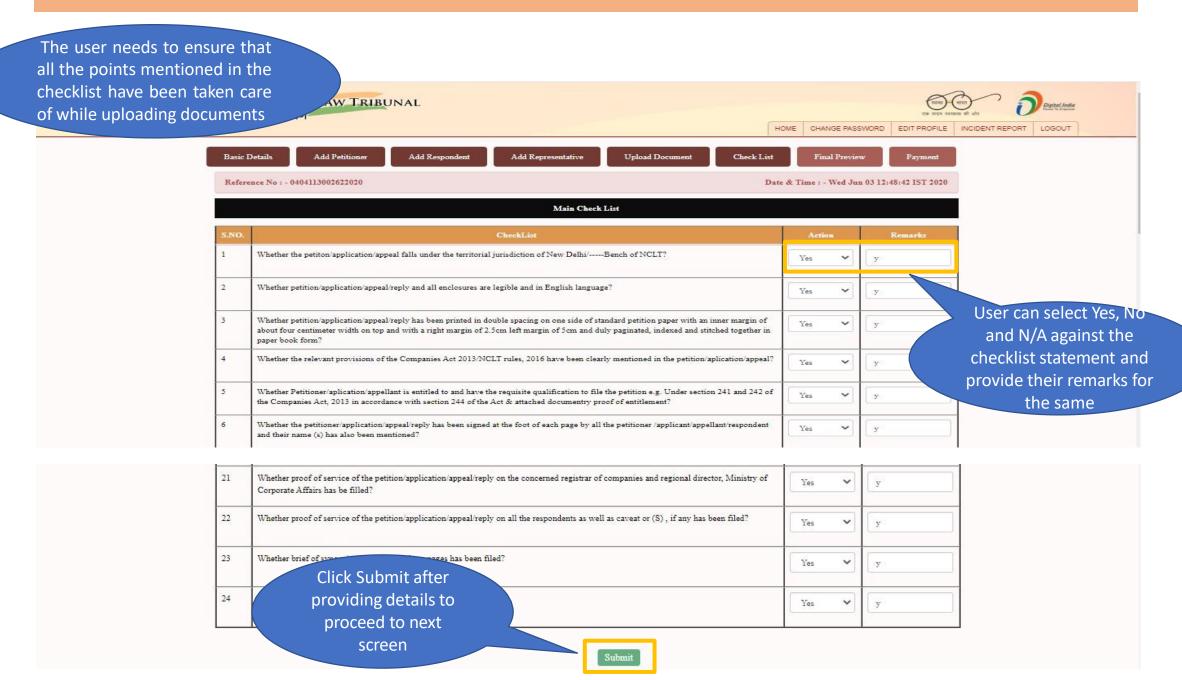
### 43. Companies Act/IBC Code – Application Filing (Add Representative)



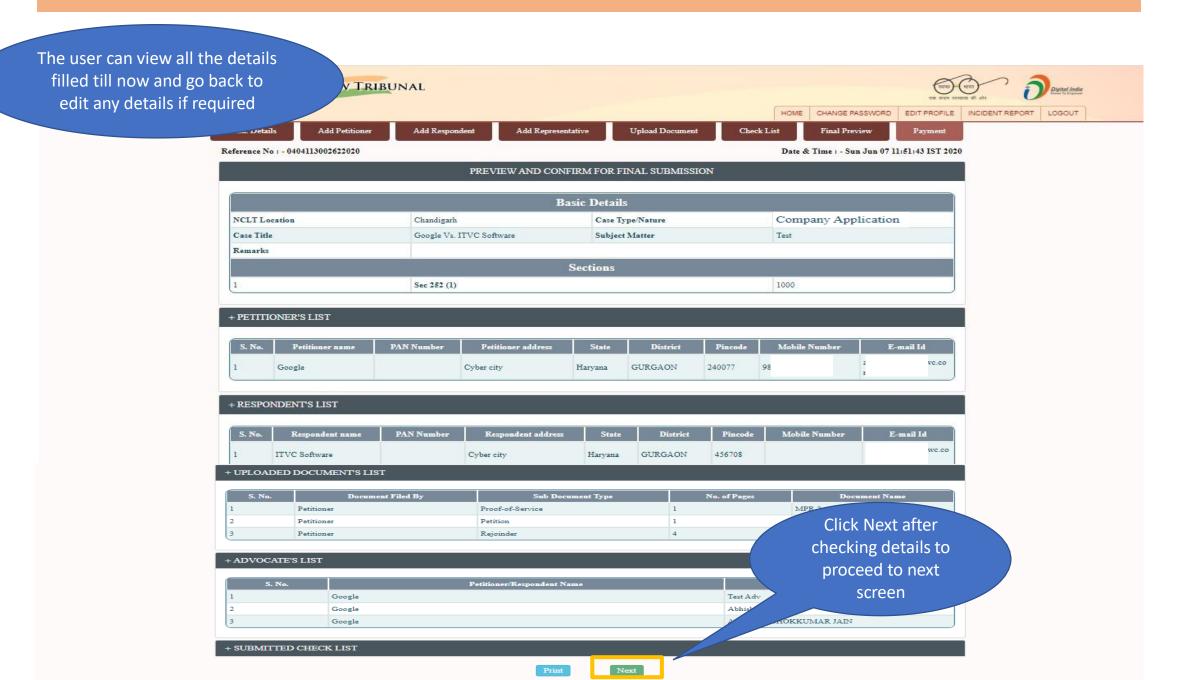
#### 44. Companies Act/IBC Code – Application Filing (Upload Document)



#### 45. Companies Act/IBC Code – Application Filing (Checklist)



#### 46. Companies Act/IBC Code – Application Filing (Final Preview)

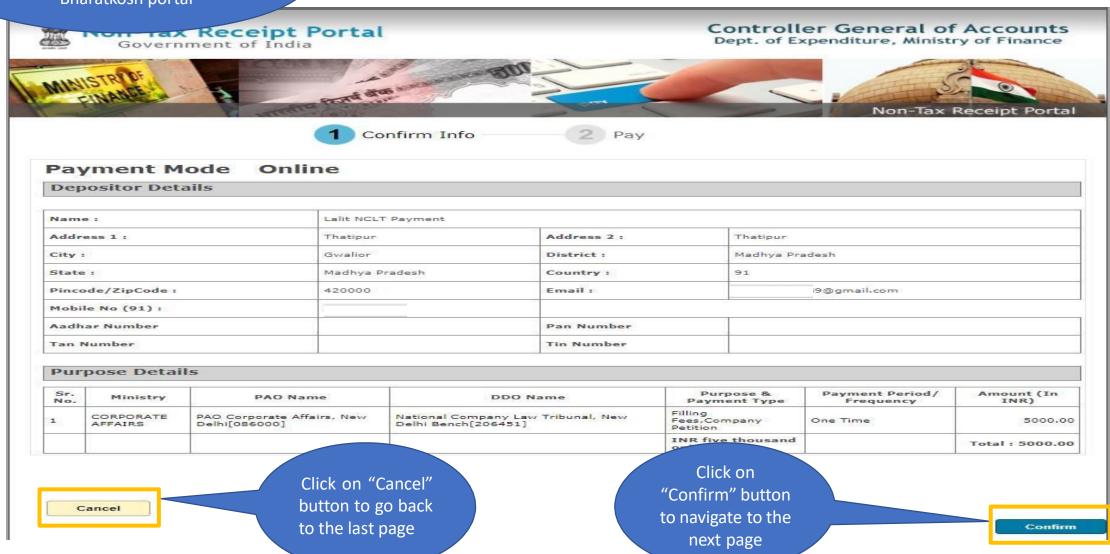


#### 47. Companies Act/IBC Code – Application Filing (Payment)

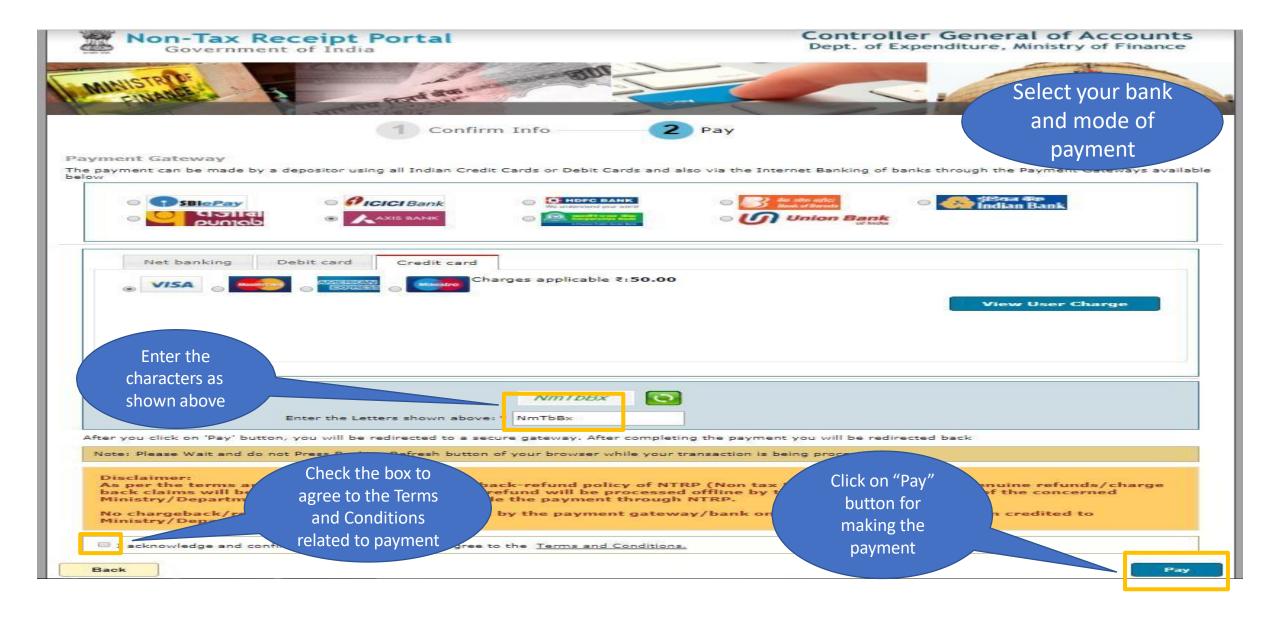


#### 48. Companies Act/IBC Code – Application Filing (Online Payment - 1/3)

The user when selects Online Payment will be directed to Bharatkosh portal



#### 49. Companies Act/IBC Code – Application Filing (Online Payment - 2/3)



#### 50. Companies Act/IBC Code – Application Filing (Online Payment - 3/3)



Case Title:

# National Company Law Tribunal

Your Payment has been Successful

Click on button to take a print of the receipt Payee Name : Company Testing 1

Case Type: Company Application

Company Testing 1 Vs. Company Testing 2

Nclt Transaction ld: 07010100023032018

Bank Transaction Id : 2510180000564

Transaction Date and Time: 25-10-2018 00:10:00

Amount: 5000 Rs. Only





Click on button to download receipt

#### 51. Companies Act/IBC Code – Application Filing (Offline Payment – 1/2)



#### 52. Companies Act/IBC Code – Application Filing (Offline Payment – 2/2)







OME CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT



#### National Company Law Tribunal

Your Payment is Successful



Case Title

Google Vs. ITVC Software

Case Type

Company Application

Pavee Name

Google

Transaction Id

0406020079532020

**Transaction Date** 

08-06-2020

Filing No

0404116/00351/2020

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	123000	1000	ABC	ABC	Delhi	EAST	

<sup>\*</sup>Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office

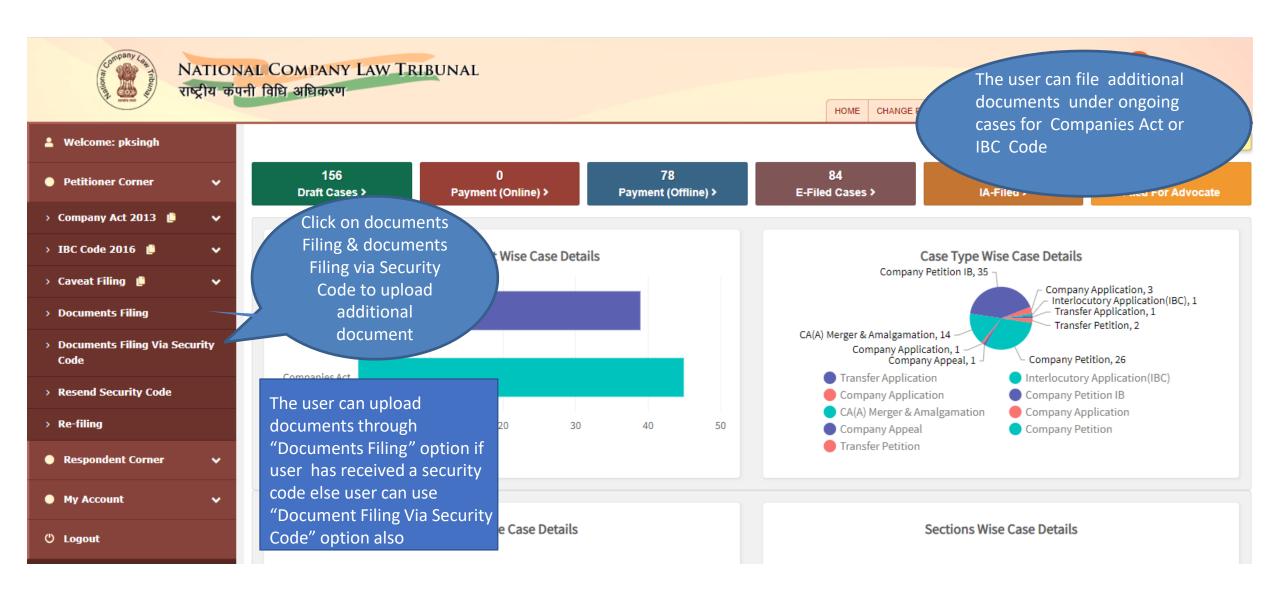


Click on button to download receipt

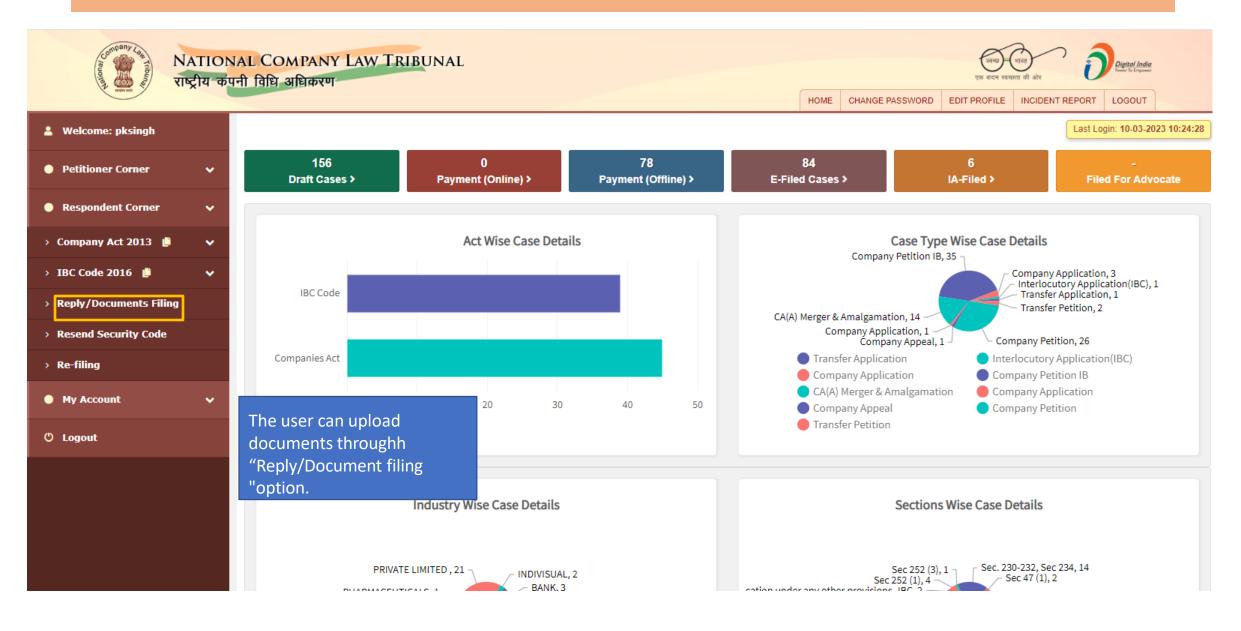
Click on button to take a print of the receipt

# Additional Document Upload – Petitioner/Respondent

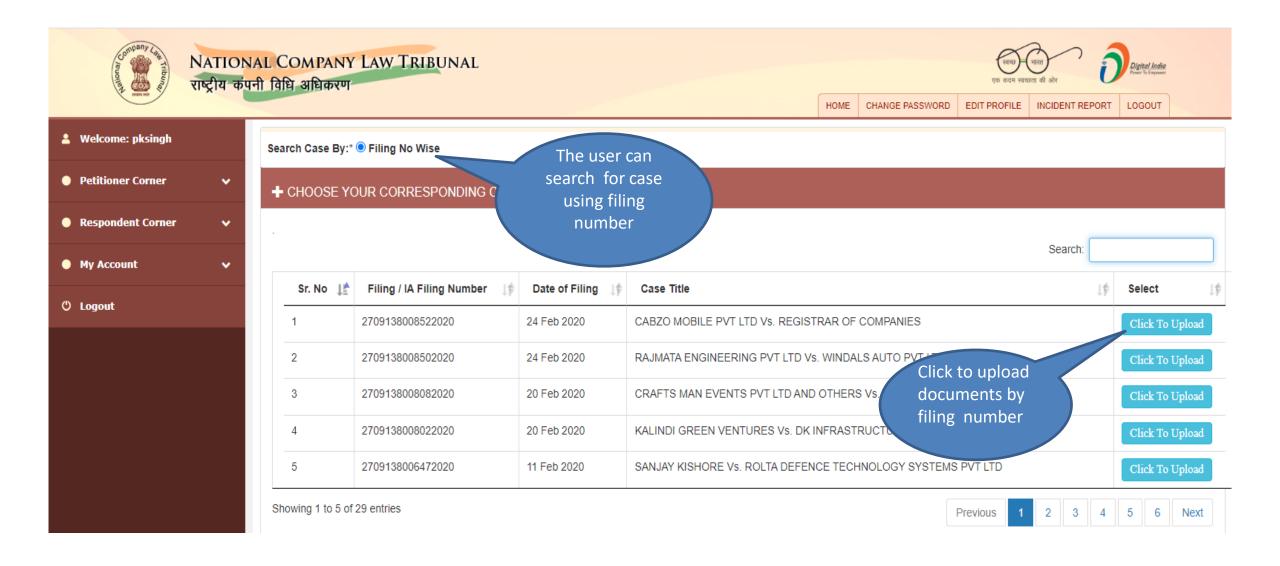
#### 53. Petitioner Corner – Additional Document Filing



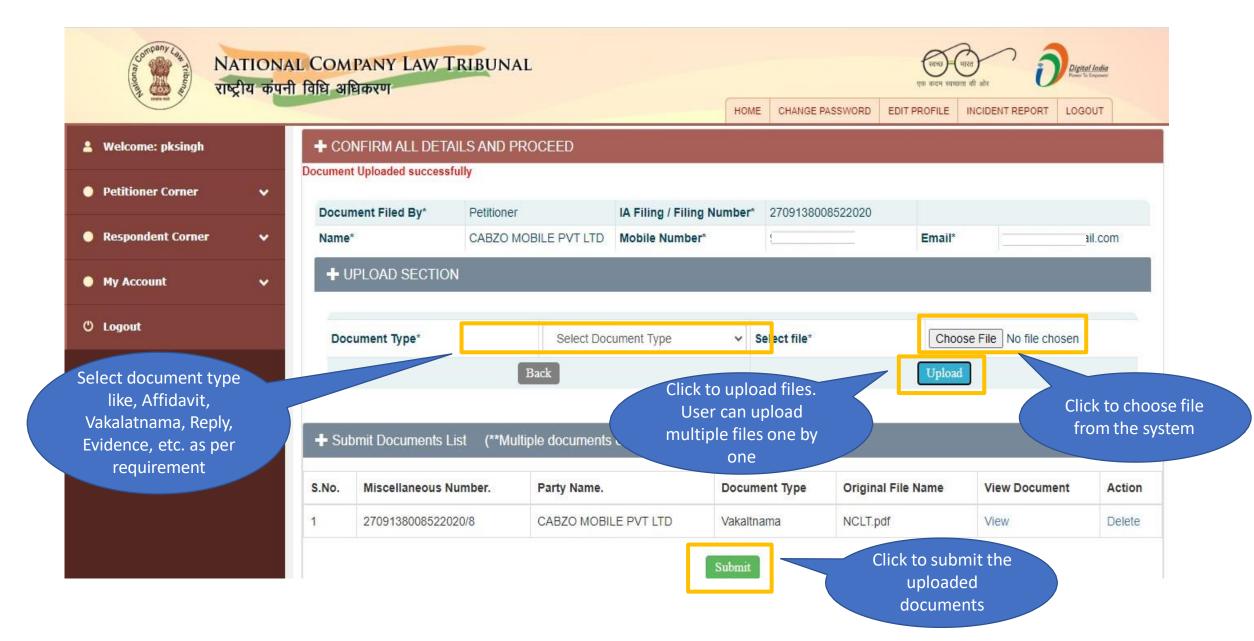
#### 54. Respondent Corner – Additional Document Filing



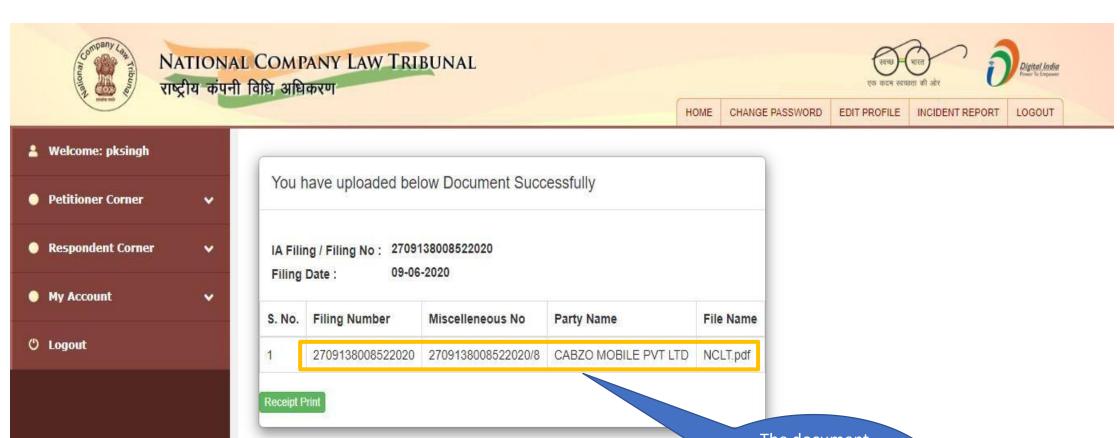
#### 55. Petitioner- Document Filing



#### 56. Petitioner – Documents Filing (By Filing Number)



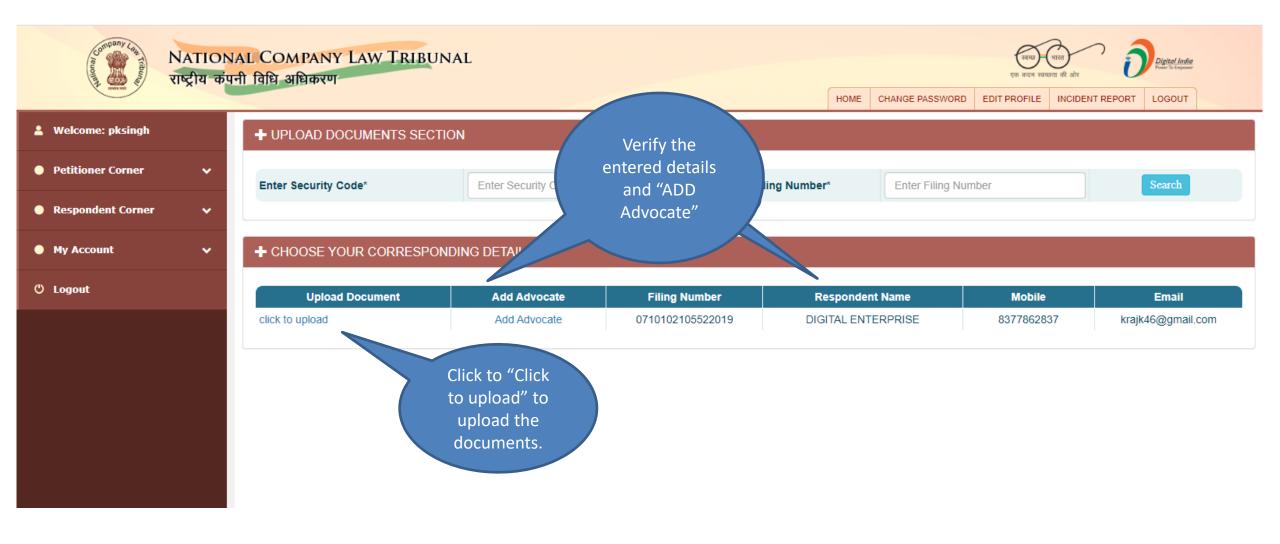
#### 57. Petitioner – Documents Filing (By Filing Number)



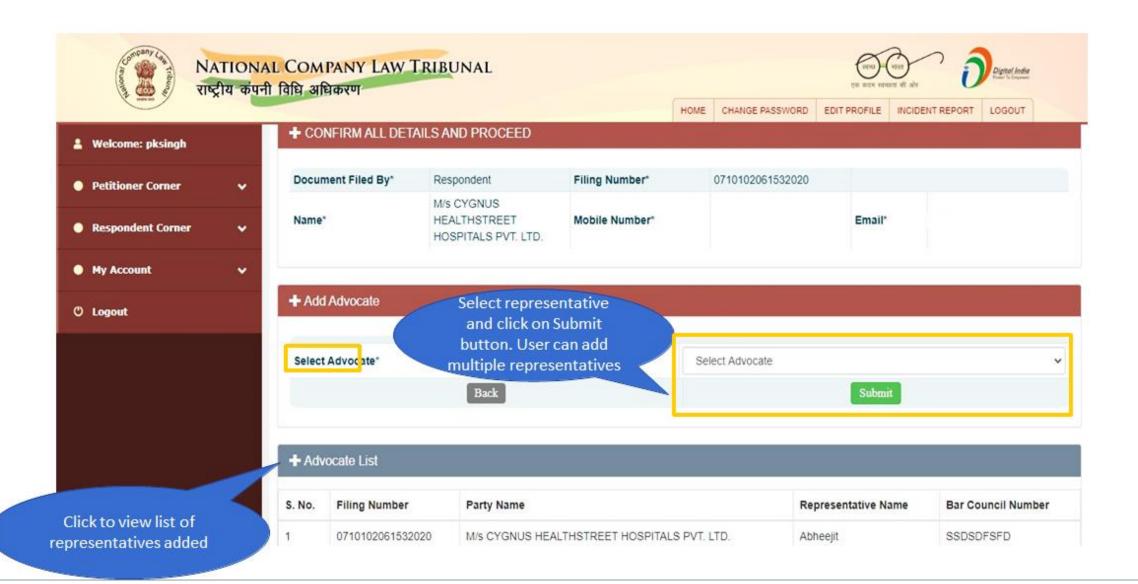
The document upload receipt is generated with Misc No generated for document uploaded

#### 58. Petitioner – Documents Filing Via Security Code Respondent- Reply/Documents Filing In case user has received filing No. and security code in the email, the user can use the same to file the document or add representatives Enter the Security details NATIONAL COMPANY LAW TRIBUNAL Code & Filing no. राष्ट्रीय कंपनी विधि अधिकरण and click on CHANGE PASSWORD LOGOUT EDIT PROFILE INCIDENT REPORT search Welcome: pksingh + UPLOAD DOCUMENTS SECTION Petitioner Corner **Enter Security Code\*** 0710102105522019 3AC4D80534833DE34E383F25EFC4 Enter Filing Number\* Respondent Corner My Account + CHOOSE YOUR CORRESPONDING DETAILS U Logout **Filing Number Respondent Name Upload Document** Add Advocate Mobile **Email** No data available

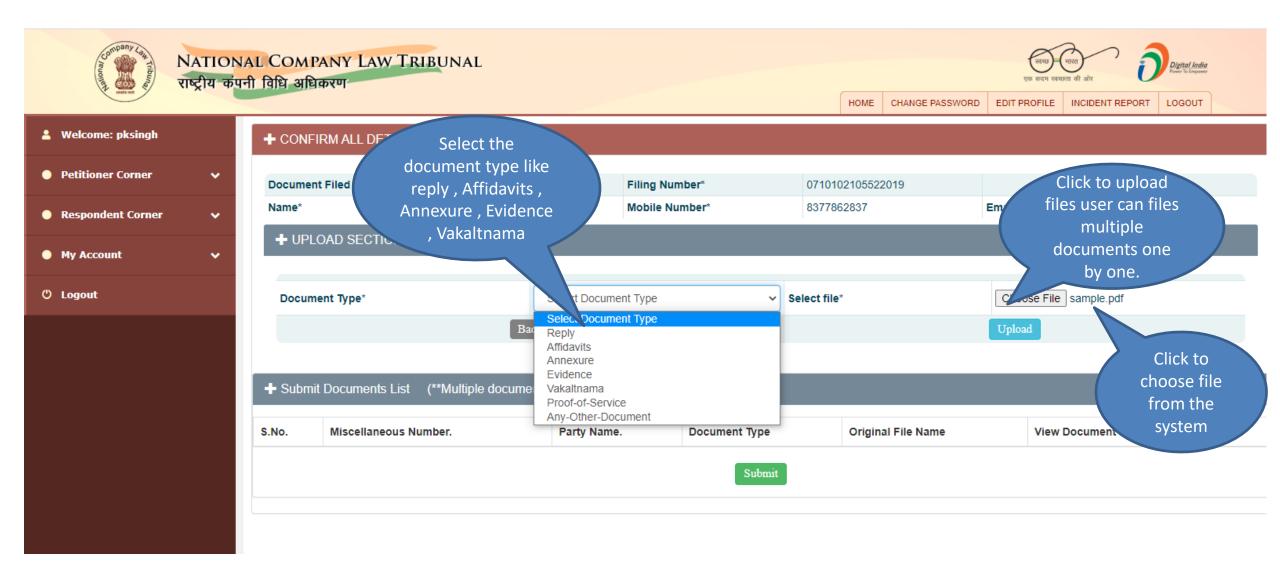
#### 59. Petitioner/Respondent Corner – Upload Document (By Security Code)



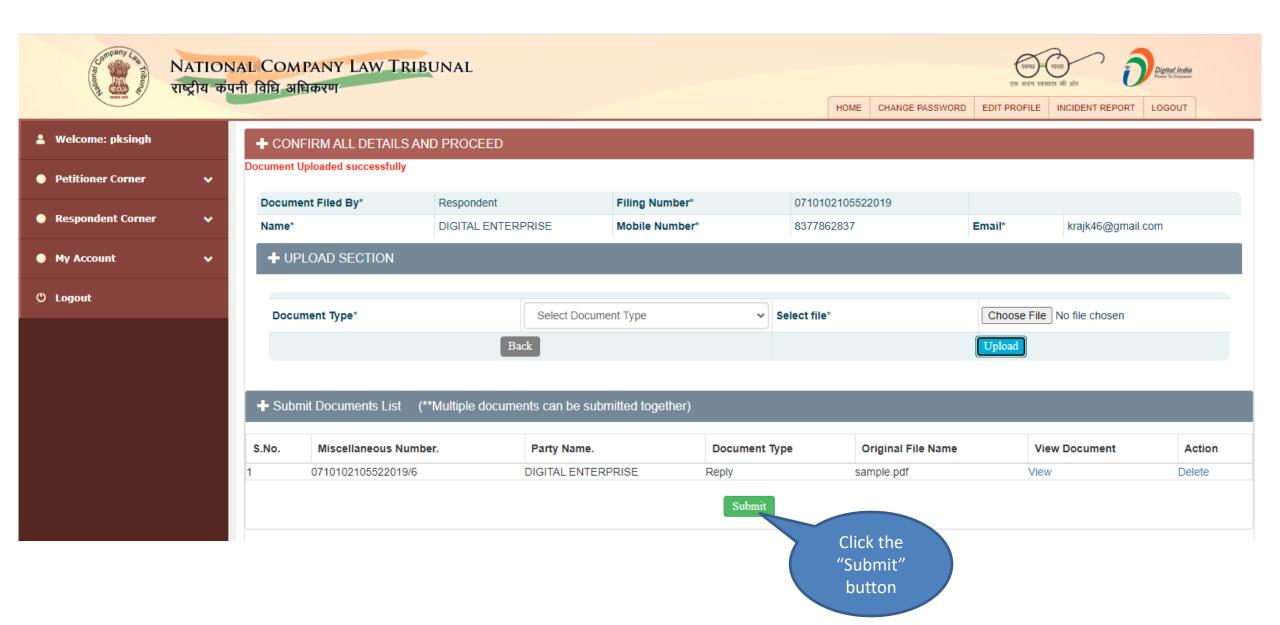
#### 65. Petitioner/Respondent Corner – Document Upload/Add Advocate (Add Advocate)



#### 60. Petitioner/Respondent Corner – Upload Document (By Security Code)

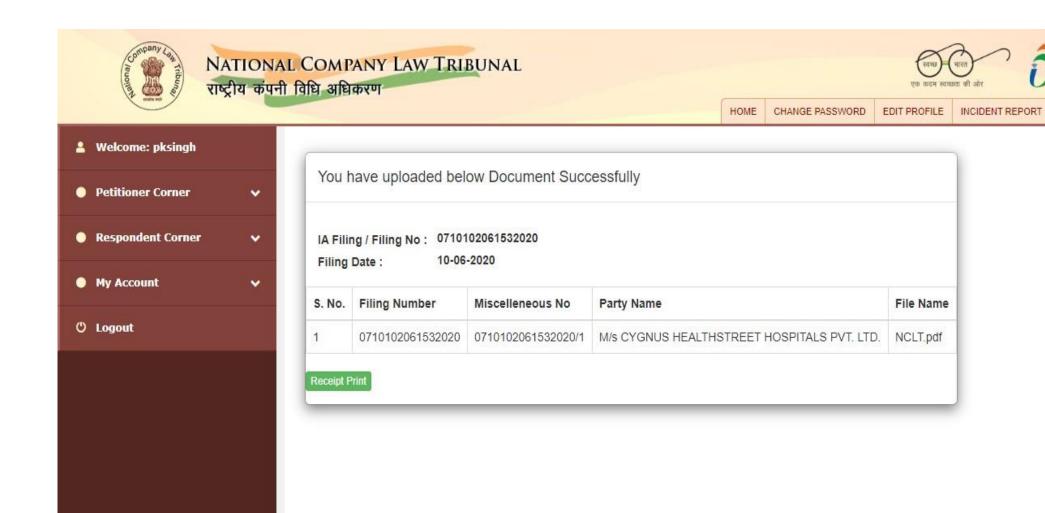


#### 61. Petitioner/Respondent Corner – Upload Document (By Security Code)



#### 63. Petitioner/Respondent Corner – Upload Document (By Security Code)

LOGOUT



## CAVEAT FILING



NATIONAL

राष्ट्रीय कंपर

٧

Caveats can be filed by any individual before the NCLT to safeguard the interests of the parties involved in filings to NCLT, including challenging decisions made by the RoC.



Digital India
Power To Empower

HOME CHAN

CHANGE PASSWORD

EDIT PROFILE

INCIDENT REPORT

LOGOUT

Last Login: 01-08-2024 15:57:31

A Welcome: pksingh

Petitioner Corner

> Company Act 2013 📙 🔻

> New Caveat

Caveat Filing

> Draft Caveat

> Caveat Re-Filing

> Documents Filing

Documents Filing Via SecurityCode

> Resend Security Code

> Re-filing

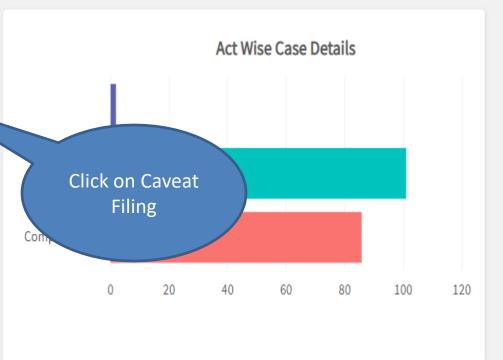
183 Draft Cases >

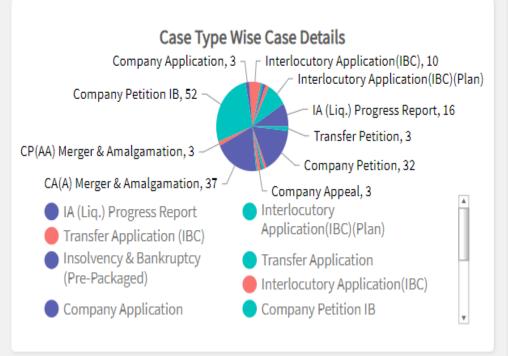
Payment (Online) >

183
Payment (Offline) >

191 E-Filed Cases > 6 IA-Filed >

Filed For Advocate





**Industry Wise Case Details** 

Sections Wise Case Details

The user needs to enter the caveat related details like NCLT location, jurisdiction, caveator name and mobile

RIBUNAL





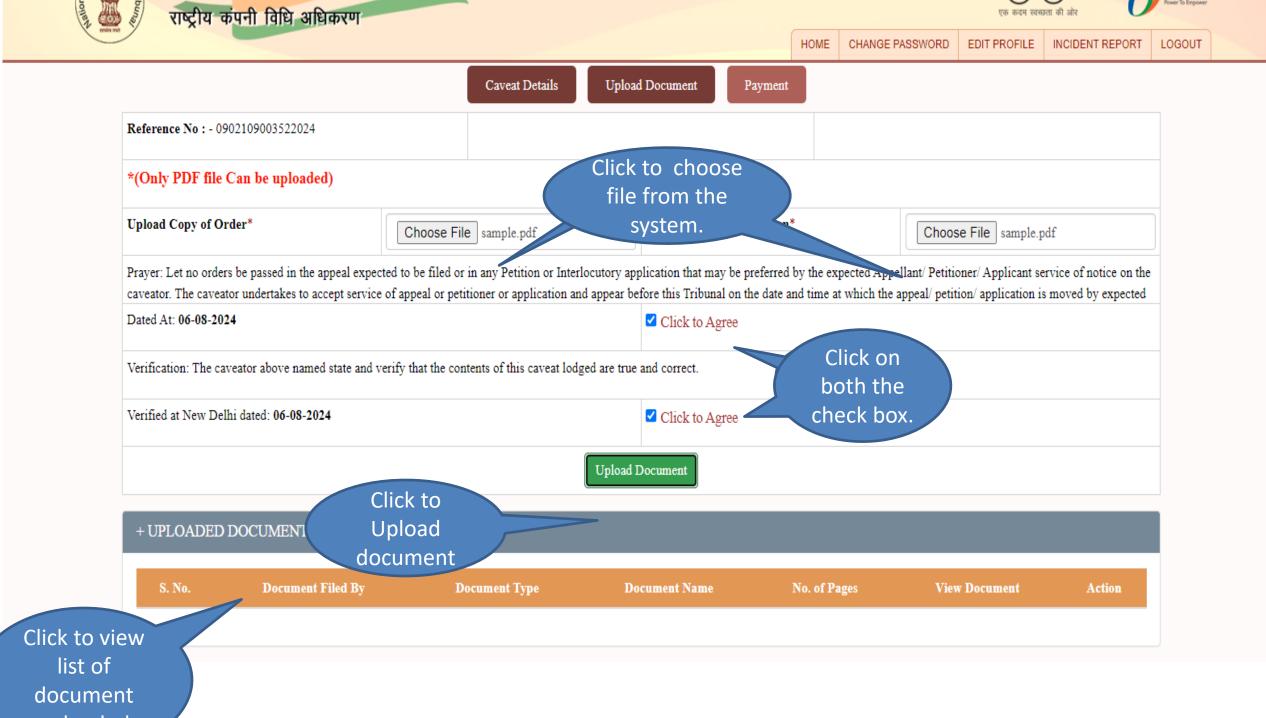
HOME | CHANGE PASSWORD | EDIT PROFILE | INCIDENT REPORT | LOGOUT

number Caveat Details Upload Document Payment Reference No: -NCLT Location\* Jurisdiction/Location of -- Select NCLT Location V -- Select jurisdiction--Respondent\* Order Reference Number Authority Who Passed the Case Number of Order Authority Who Passed the C Order Reference Number Case Number of Order Order \* Caveator Name\* Date of Order Caveator Mobile Number\* Date of Order Caveator Name Cavetor Mobile Caveator Email\* Address of Service on the Pin-code\* Address of Caveator Cavetor Email Pin-code Caveator\* Nationality \* State\* City/District\* Select Nationality Select City/District Select State Select Expected Appellant (s) umber Appellant (s) Email Expected Appellant Appellant Mobile Appellant Email Nationality Petioner (s) and State Address of Expected Appellant (s) + Add More Appellant

Enter correct
Representative
name for caveator,
mobile number&
email id

### CAVEAT BASIC DETAIL 2/2





S. No.

#### NATIONAL COMPANY LAW TRIBUNAL

DD No/Bharatkosh Txn ID

राष्ट्रीय कंपनी विधि अधिकरण

Provide the demand draft details in the form shown. If required ,user can enter

HOME

Upload Document Payment details of multiple drafts as ce No: - 0710102028902024 User can choose well but values need to be any of the three entered one draft at a time. payment 1000 Rupees Payable Amount is: Your Remaining Amount to be paid: options, Online, Online (Pay Fees through Net Banking/Credit Card/Debit Card) DD and t payment Mode Offline (Pay Fees through DD) Bharatkosh Bharatkosh Offline Offline. and Draft No.\* Demand Draft No. Amount Rs.\* Amount Rs. Issue Date\* dd-mm-yyyy Bank Name\* Bank Name Branch Name Branch Name\* State\* Select State District\* Select District Pin-code Pin-Code Save & Continue

**Bank Name** 

**Branch Name** 

State

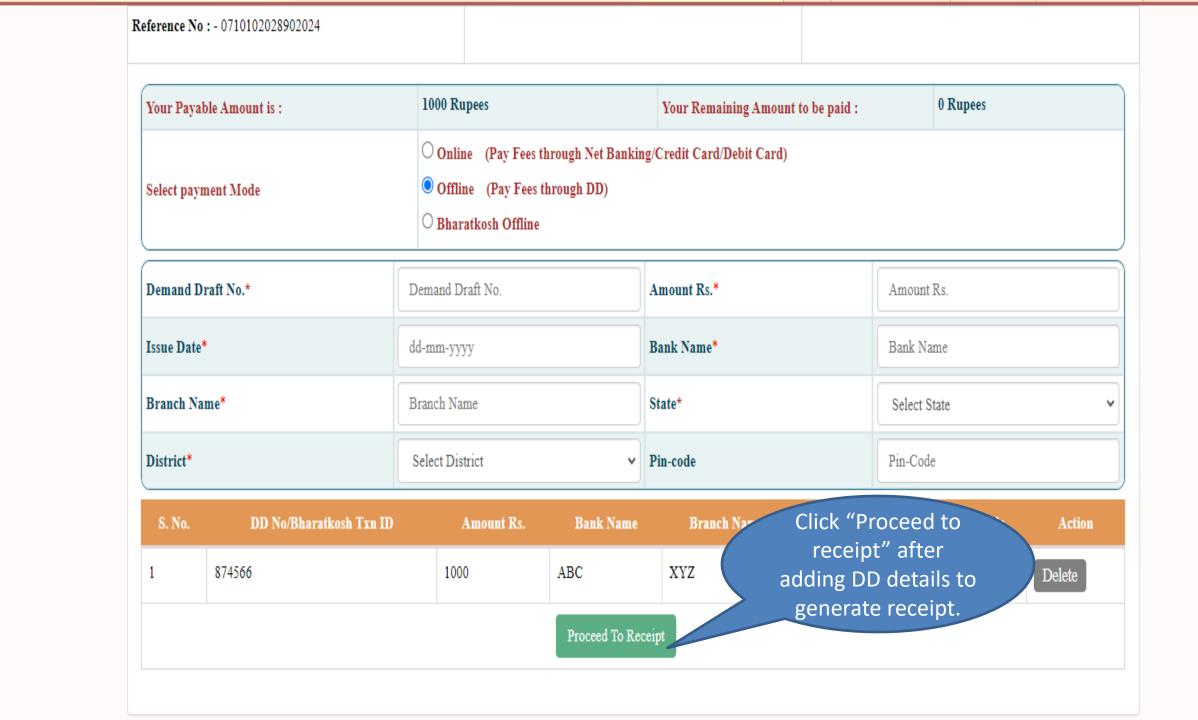
District

Pin Code

Action

Caveat Details

Amount Rs.







HOME

septed as complete only after confirmation from

CHANGE PASSWORD

**EDIT PROFILE** 

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#### National Company Law Tribunal

Your Payment is Successful



ff Caveat Title

Caveat Case Type

Payee Name

1001500104472024 Transaction Id

12-08-2024 **Transaction Date** 

0710102/01738/2024 Filing No

DD No./Bharatkosh Txn ID Amount Rs. **Bank Name Branch Name** Pin Code 874566 ABC XYZ Delhi SOUTH 111111 1000

\* In case of DD omplete only when actual demand draft is submitted at Click on the button NCLT to download the conc receipt.

Click on the button to take the print.





https://e-commcourt.gov.in/NCLTOnline2/caveatDraft.drt

#### NATIONAL COMPANY LAW TRIBUNAL

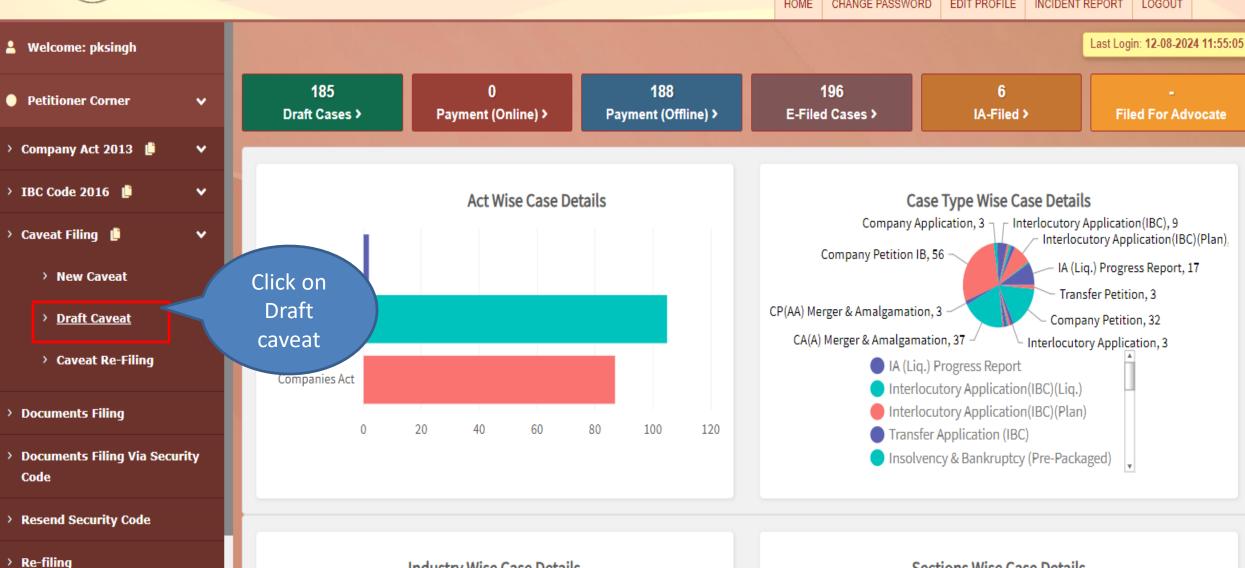
राष्ट्रीय कंपनी विधि अधिकरण





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Sections Wise Case Details



**Industry Wise Case Details** 



#### NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

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Petitioner Corner

Respondent Corner

My Account

Download e-Sign Tool

U Logout

#### + CHOOSE YOUR CORRESPONDING CASES

S. No.	Reference No.	caveator_name	caveator_mobile	caveator_email	Order By	Order Reference Number	Action
1	0902109003522024	SS	4333333333	abc@abc.in	dsds		Edit
2	0710102074182020	НННН	1000000000	HHH@abb.com	ННН	111	Edit
3	0811101003422020	1234	7546241215	a@a.com	aba		Edit
4	0710102058082020	Satish	9654306446	skupadhyay1984@gmail.com	order1	order1	Edit

Click on Edit and make the necessary changes and payment to file a caveat.

# Re-Filing in case of defects raised by NCLT

#### 68. Petitioner/Respondent Corner – Re-filing



#### 69. Petitioner/Respondent Corner – Re-filing



the filing done

#### 70. Petitioner/Respondent Corner – Re-filing

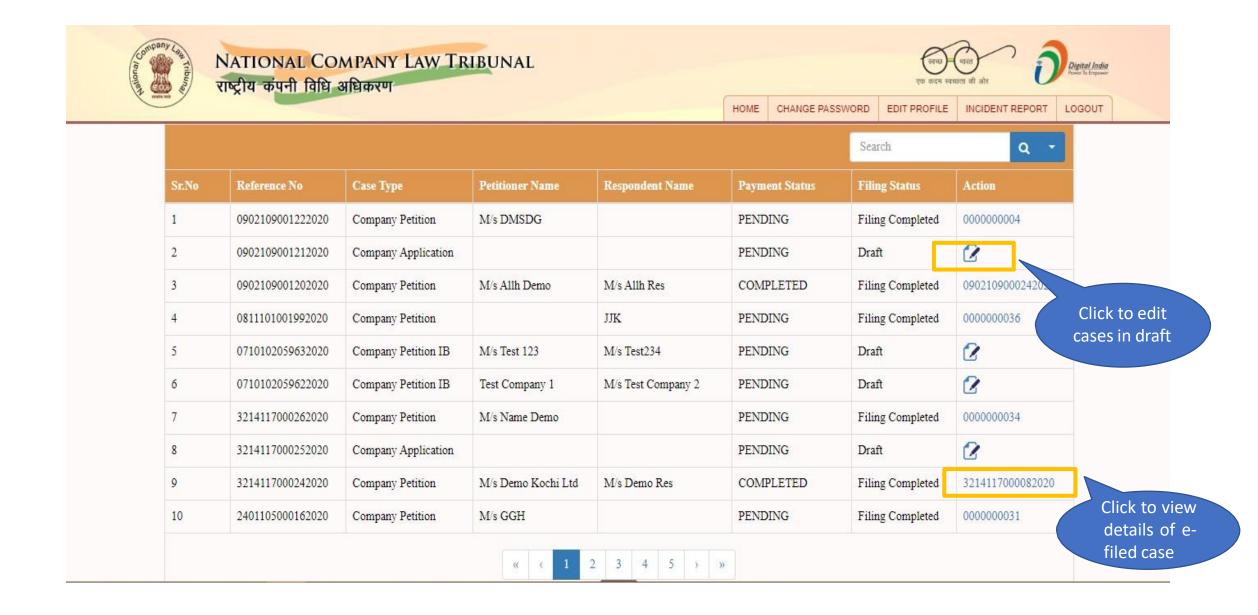


## My Account Details

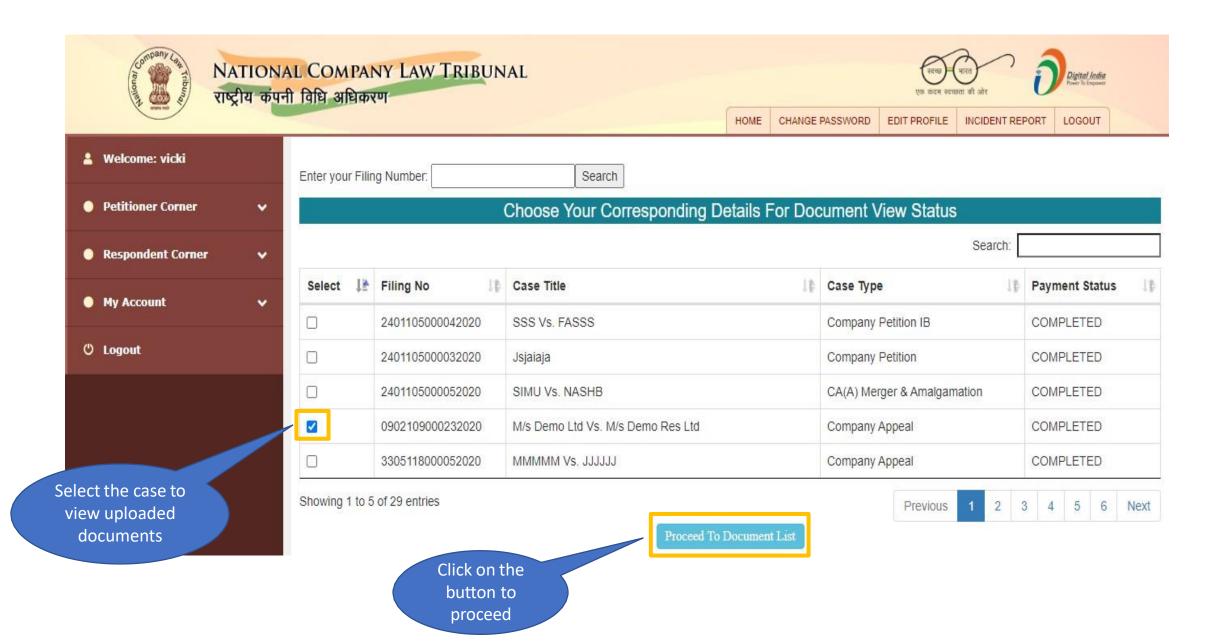
#### 71. Petitioner/Respondent Corner – My Account



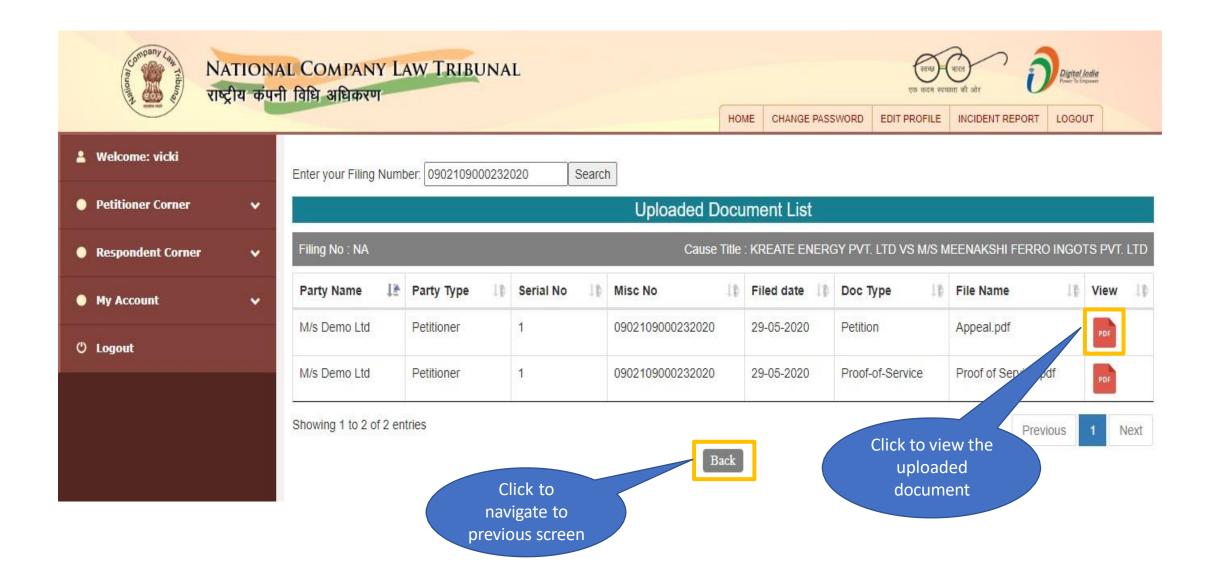
#### 72. Petitioner/Respondent Corner – My Account (Main Cases)



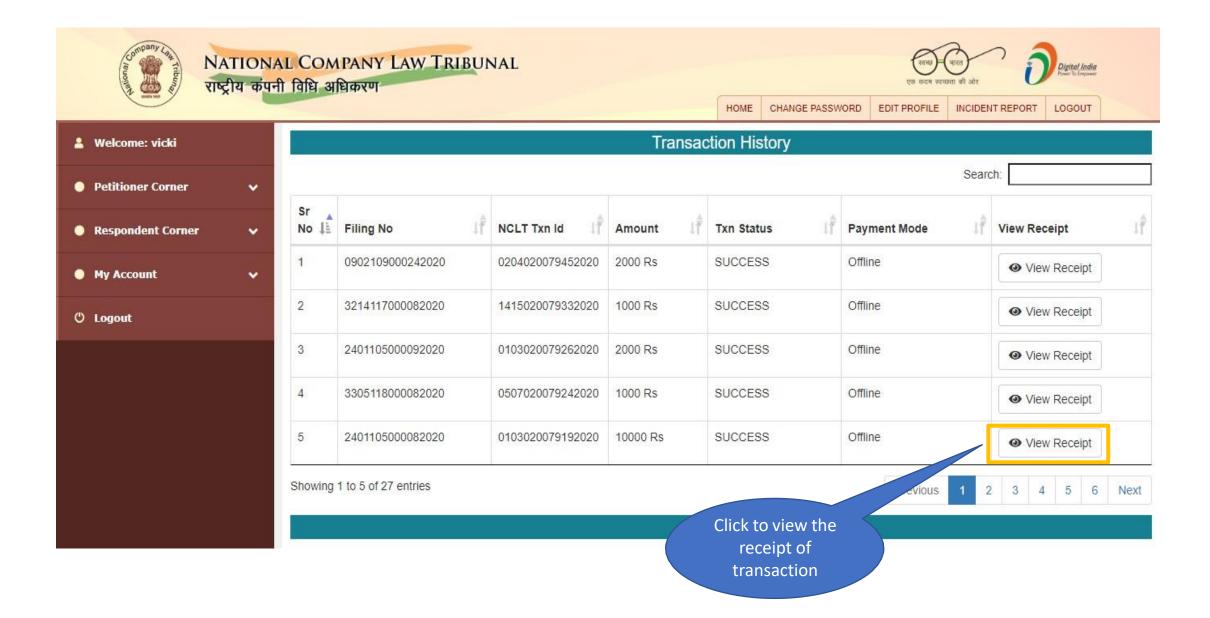
#### 73. Petitioner/Respondent Corner – My Account (Submitted Documents)



#### 74. Petitioner/Respondent Corner – My Account (Submitted Documents)

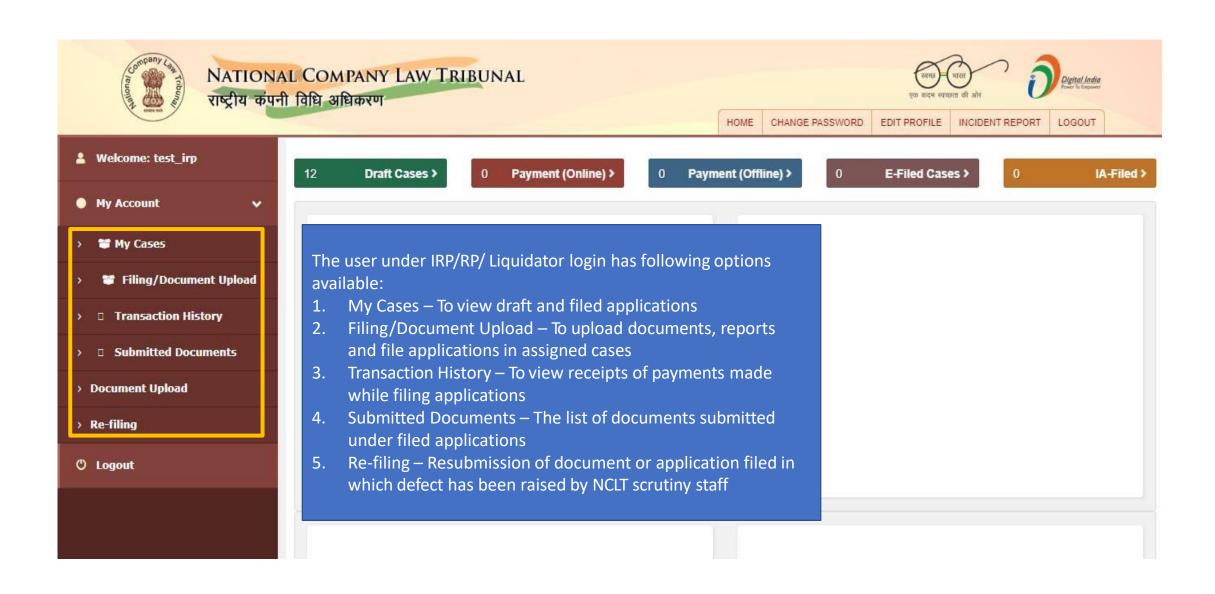


#### 75. Petitioner/Respondent Corner – My Account (Transaction History)



## IRP/RP Account

#### 76. IRP/RP Account



#### 77. IRP/RP Account – My Cases





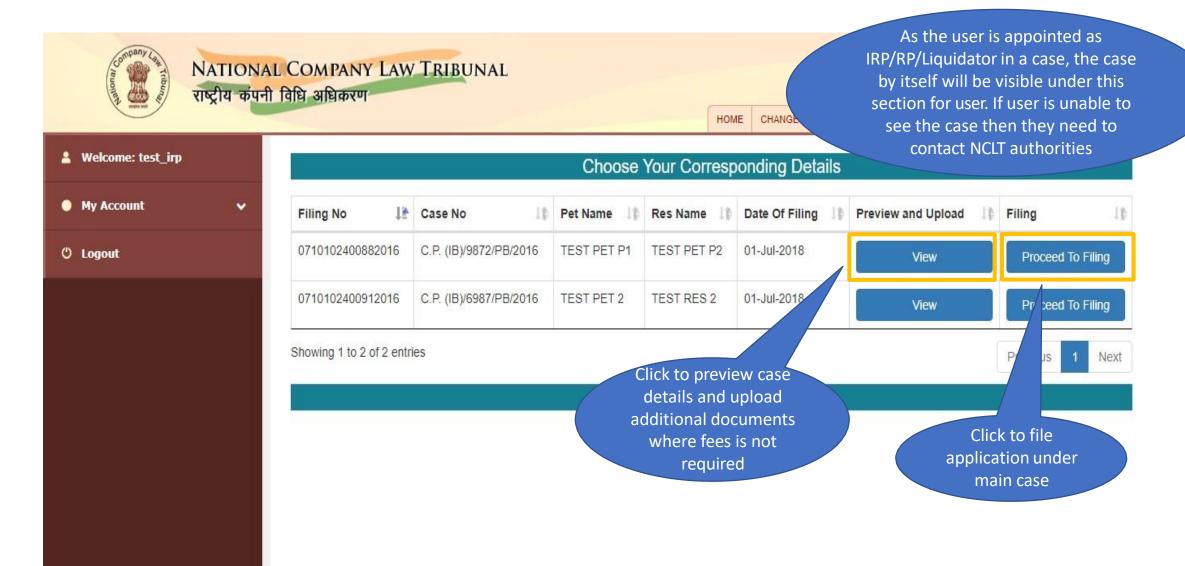


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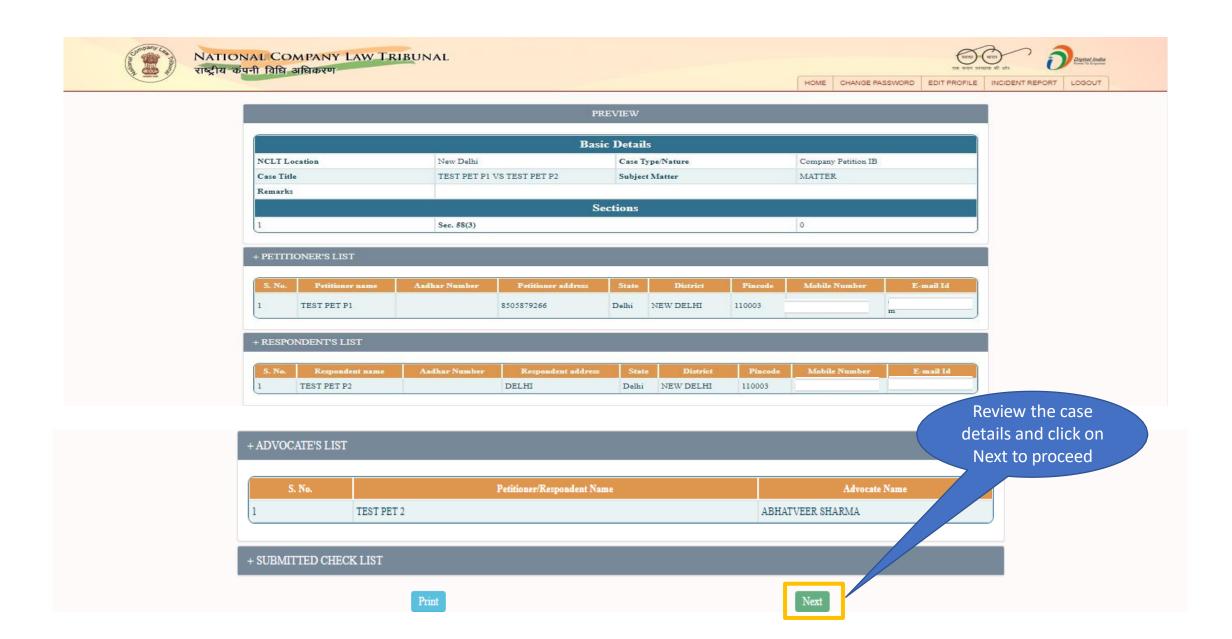
Click to edit cases in draft

					Sear	Search	
Sr.No	Reference No	Case No	Case Type	Petitioner Name	Respondent Name	Filing Status	Action
1	0710102059682020	0710102400882016	Interlocutory Application(IBC)	GHGHG		Draft	2
2	0710102059552020	0710102400882016	Cross Application	TEST PET P1		Draft	2
3	0710102054962020	0710102400882016	Interlocutory Application(IBC)	ABS		Draft	2
4	0710102033842020	0710102400882016	Company Application			Draft	2
5	0710102021352020	0710102400882016	Company Petition IB	t		Draft	2
6	0710102010132020	0710102400882016	Company Petition IB	Motorola	Realme	Draft	2
7	0710102153862019	0710102400882016	Company Petition IB	test		Draft	2
8	0710102103832019	0710102400882016	Company Application			Draft	2
9	0710102100082019	0710102400882016	Company Petition IB	asssa		Draft	2
10	0710102100072019	0710102400882016	Company Petition IB			Draft	2

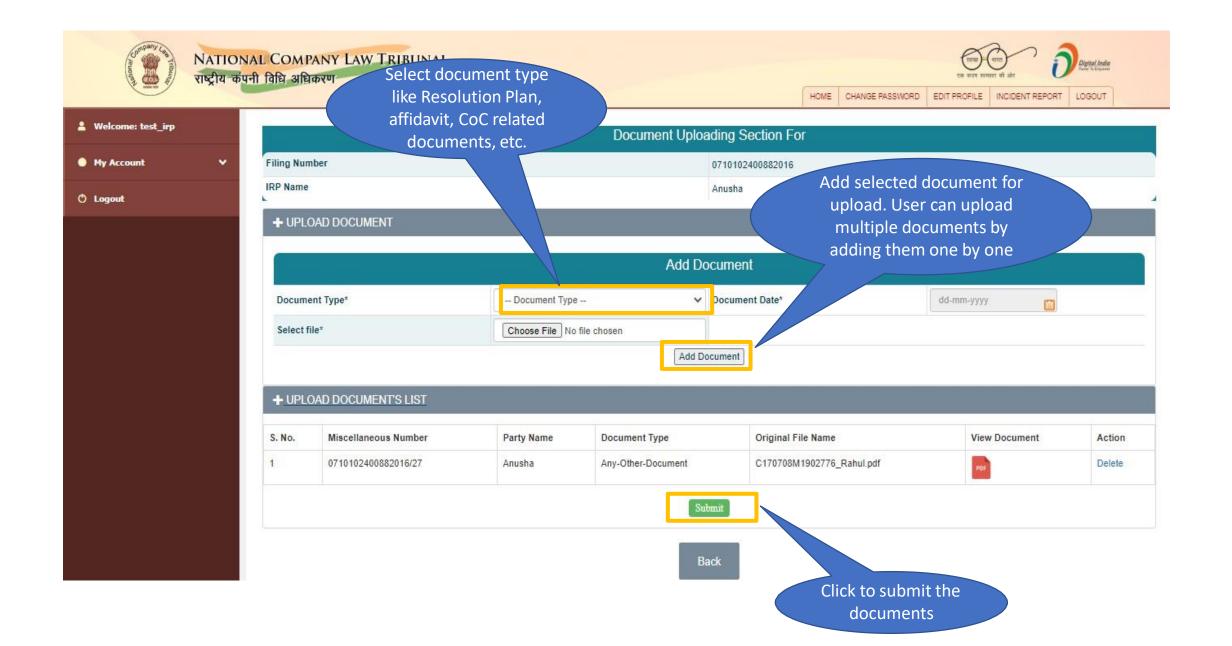
#### 78. IRP/RP Account – Filing/Document Upload



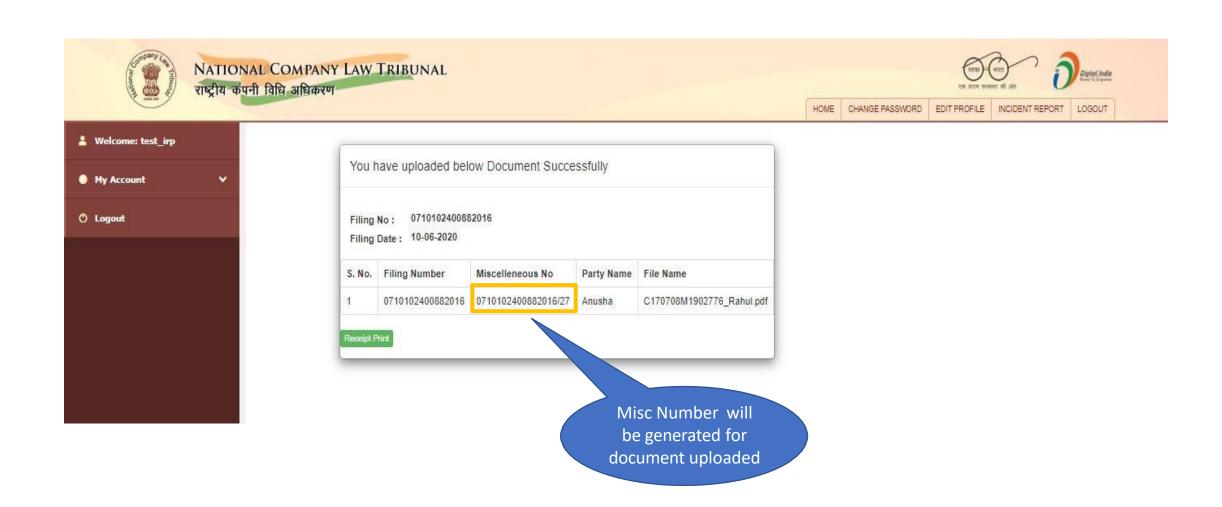
#### 79. IRP/RP Account – Filing/Document Upload (Document Upload)

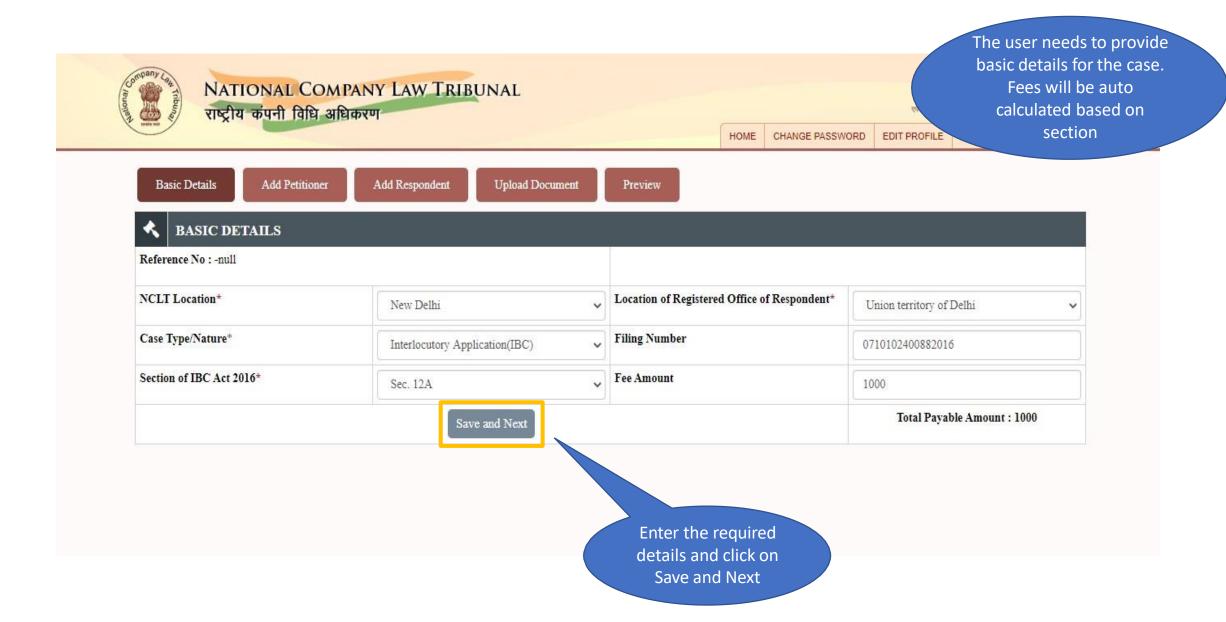


#### 80. IRP/RP Account – Filing/Document Upload (Document Upload)

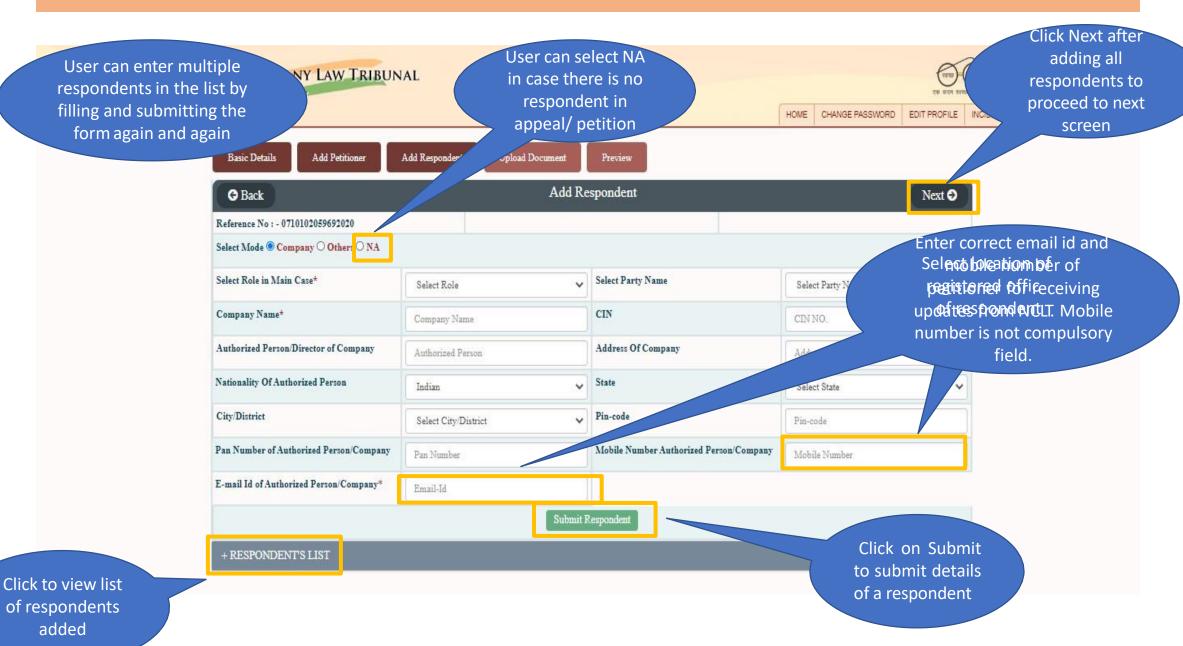


#### 81. IRP/RP Account – Filing/Document Upload (Document Upload)









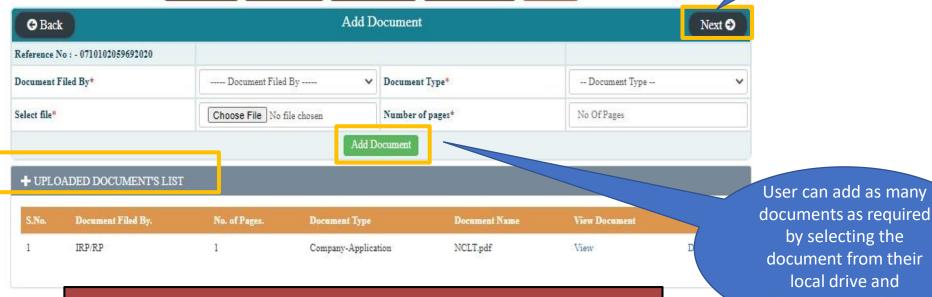
The user needs to upload pdf format of documents like appeal, affidavit, annexure, proof of service, etc.

Y LAW TRIBUNAL HOME CHANGE PASSWORD EDIT PROFILE

Upload Document

Preview

Click Next after adding all documents to proceed to next screen



Add Respondent

Click to view list of documents uploaded

Attention! (Mandatory Points)

Only pdf file(s) can be uploaded.

Basic Details

2. File for uploading should be scanned in grey scale with 300 DPI.

Add Petitioner

- 3. No of pages in each uploaded file should not be greater than 300 pages.
- 4. Split scanned file(s) in different volumes for uploading, if single file size is greater than 100 MB
- 5. Physical file submitted and online file submitted should be identical in volumes and number of pages.

The user needs to keep the mentioned points in consideration while uploading the documents

User can add as many

by selecting the

document from their local drive and

submitting one by one

The user can view all the details filled till now and go back to edit any details if required

RIBUNAL

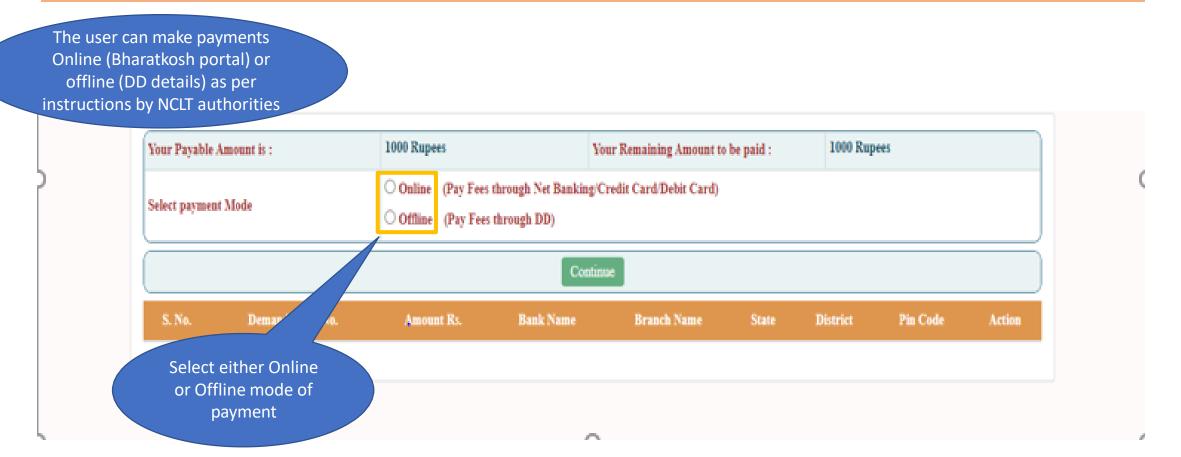




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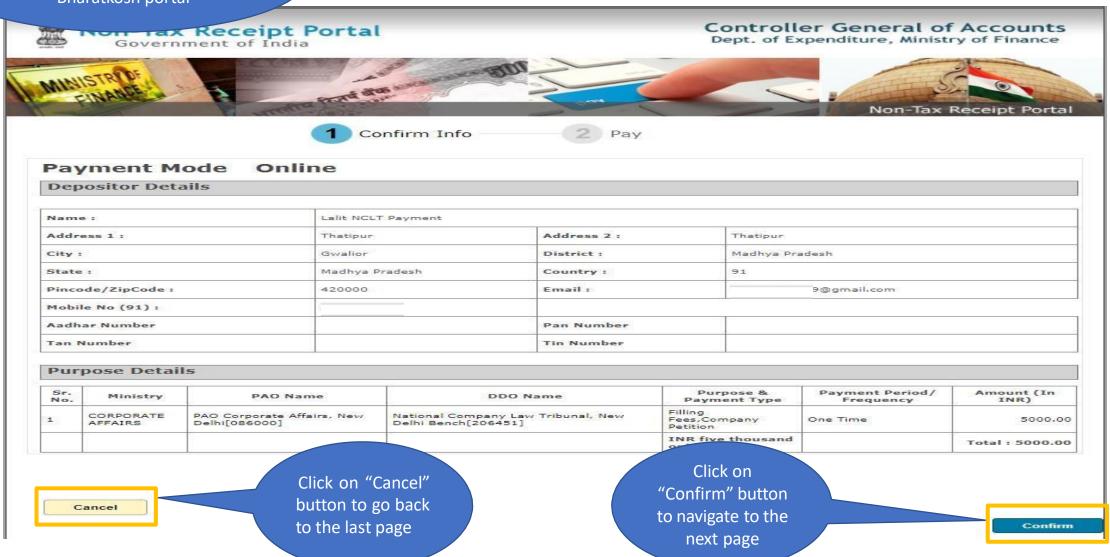
#### PREVIEW AND CONFIRM FOR FINAL SUBMISSION Reference No: - 0710102059692020 Basic Details NCLT Location New Delhi Case Type/Nature Interlocutory Application(IBC) Location of Respondent Union territory of Delhi Case Number 0710102400882016 Sections Sec. 12A Petitioner's List Mobile Number E-mail Id S. No. Petitioner name PAN Number Petitioner address State District Pincode Test Address aab@gmail.in IRP 1 Delhi EAST 112020 1000000000 Respondent's List Mobile N S. No. Respondent name PAN Number Respondent address State District Pincode Click Next after NA NA NA NA checking details to Uploaded Document's List proceed to next S. No. Document Filed By Sub Document Type No. of Pages screen IRP/RP Company-Application

Next

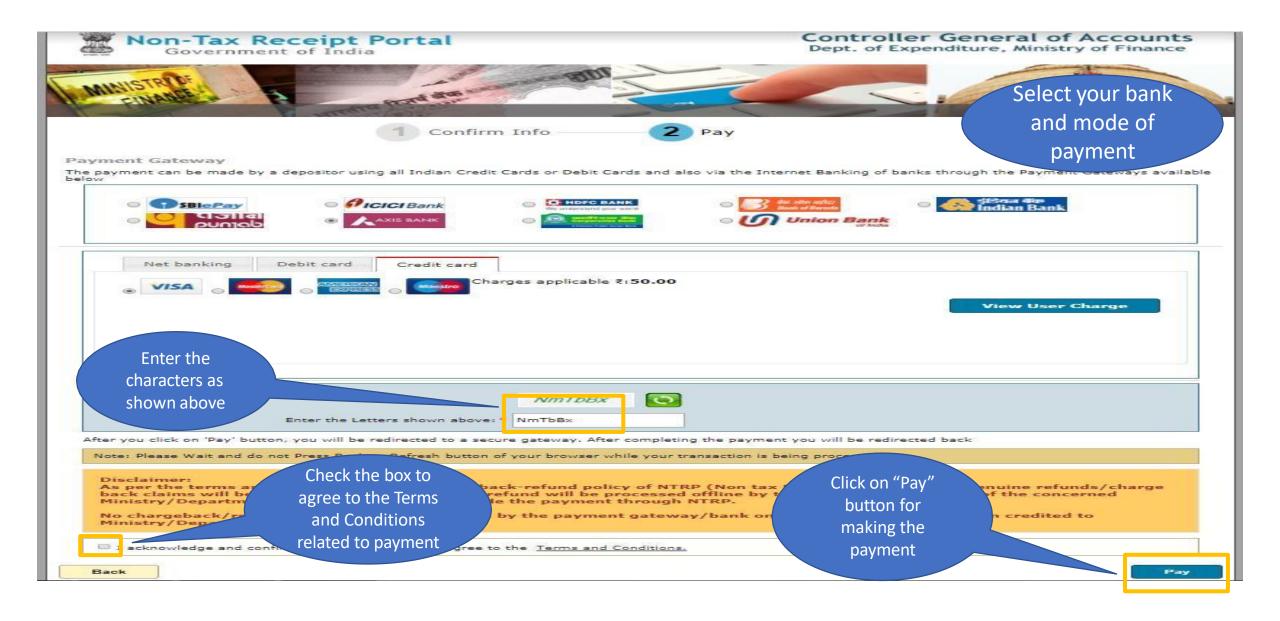


#### 88. IRP/RP Account – Filing/Document Upload (Application Filing) (Online Payment - 1/3)

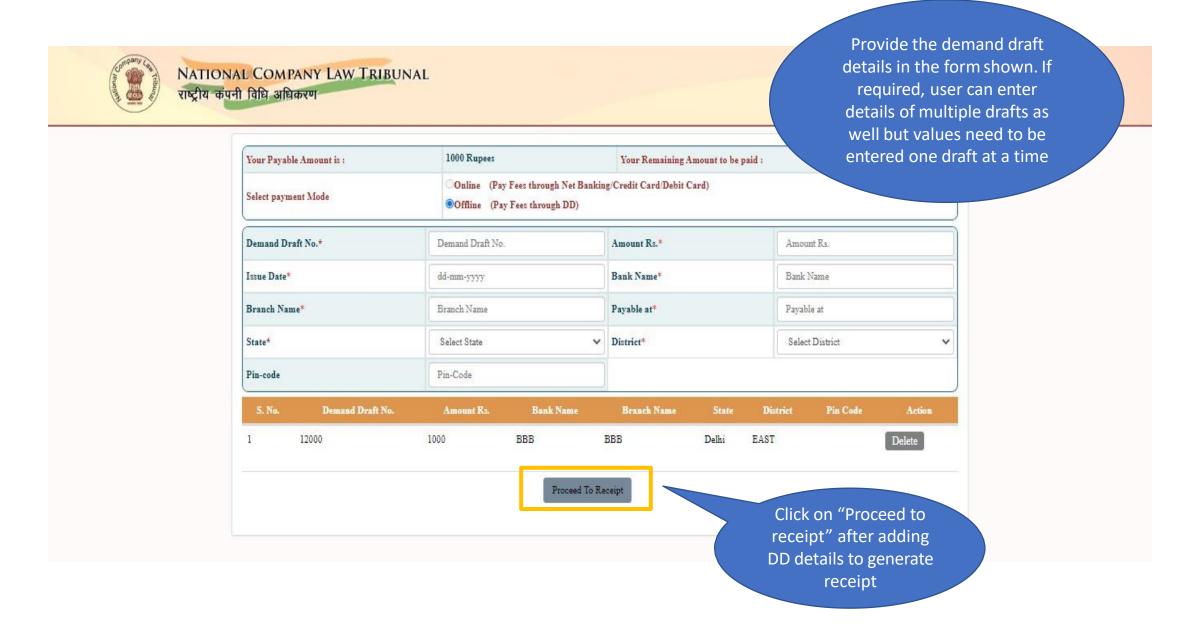
The user when selects Online Payment will be directed to Bharatkosh portal



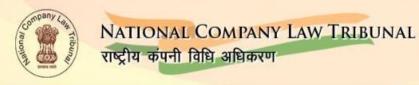
#### 89. IRP/RP Account – Filing/Document Upload (Application Filing)(Online Payment - 2/3)



#### 90. IRP/RP Account – Filing/Document Upload (Application Filing)



#### 91. IRP/RP Account – Filing/Document Upload (Application Filing)







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#### National Company Law Tribunal

Your Payment is Successful



Case Title

IRP 1

Case Type

Interlocutory Application(IBC)

Payee Name

IRP 1

Transaction Id

1001310079612020

**Transaction Date** 

10-06-2020

Filing No

0710102/06154/2020

S. No.	Demand Draft No.	Amount Rs.	Bank Name	Branch Name	State	District	Pin Code
1	12000	1000	BBB	BBB	Delhi	EAST	

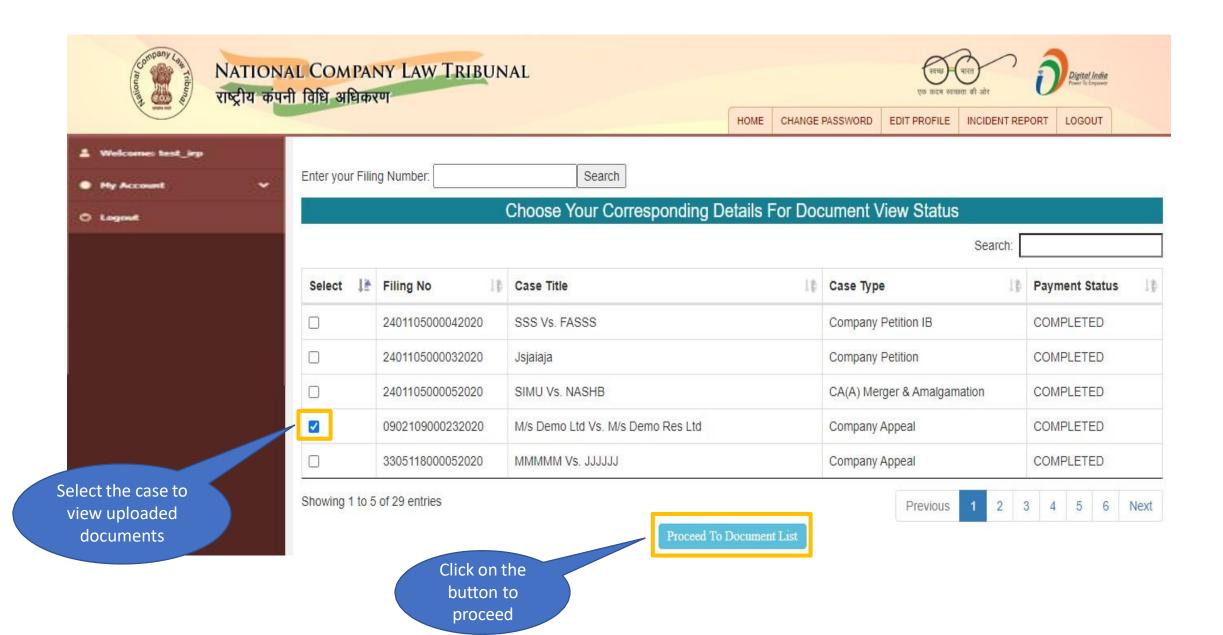
<sup>\*</sup>Payment will be accepted as complete only when actual demand draft is submitted at NCLT Office



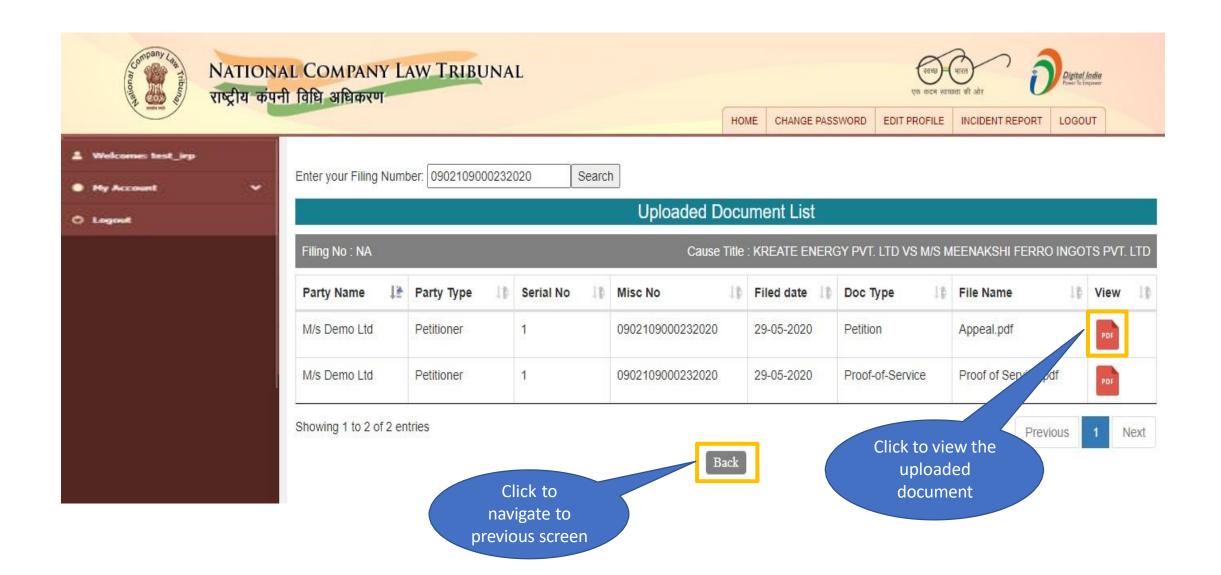
Click on button to download receipt

Click on button to take a print of the receipt

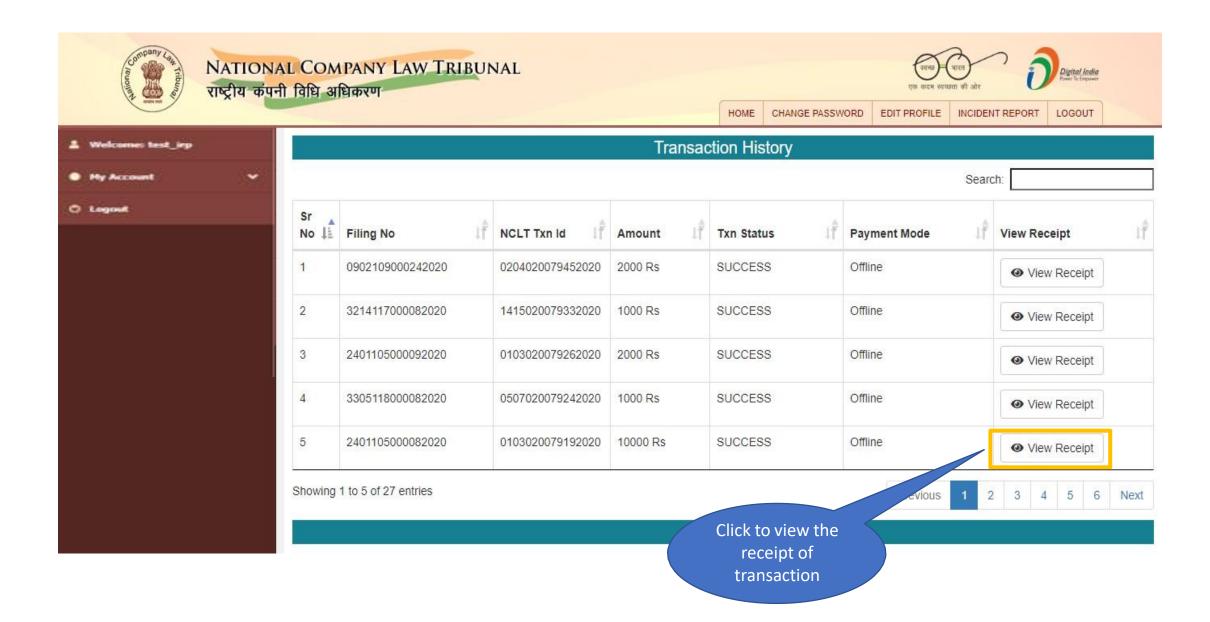
### 92. IRP/RP Account – My Account (Submitted Documents)



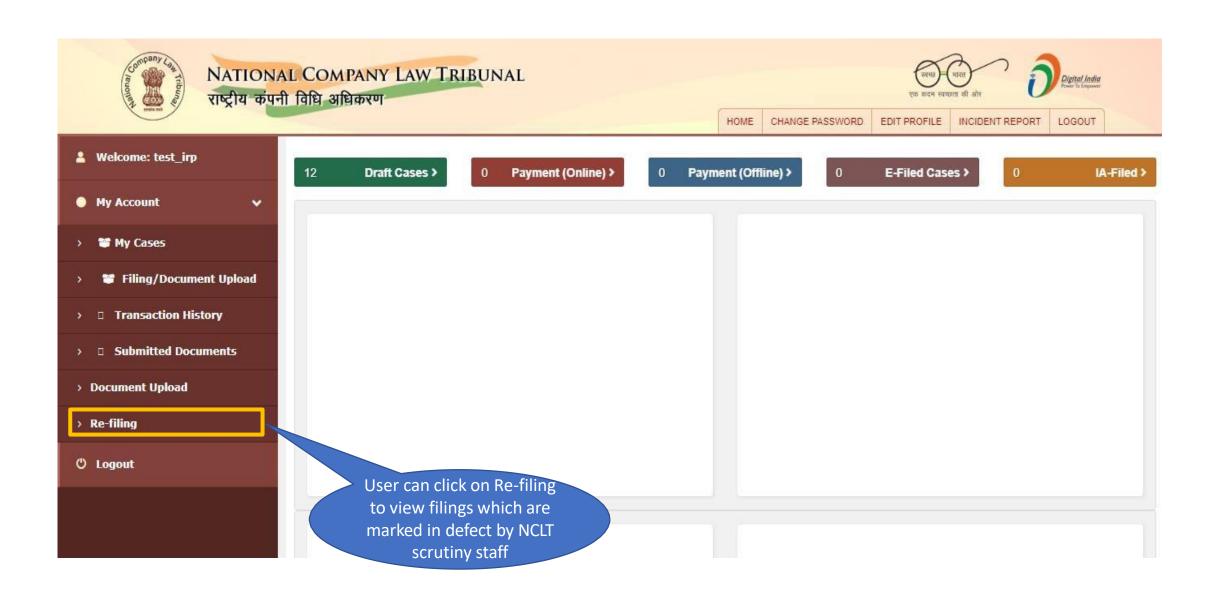
#### 93. IRP/RP Account – My Account (Submitted Documents)



#### 94. IRP/RP Account – My Account (Transaction History)



#### 95. IRP/RP Account - Refiling



#### 96. IRP/RP Account – Re-filing

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Respondent Corner

My Account

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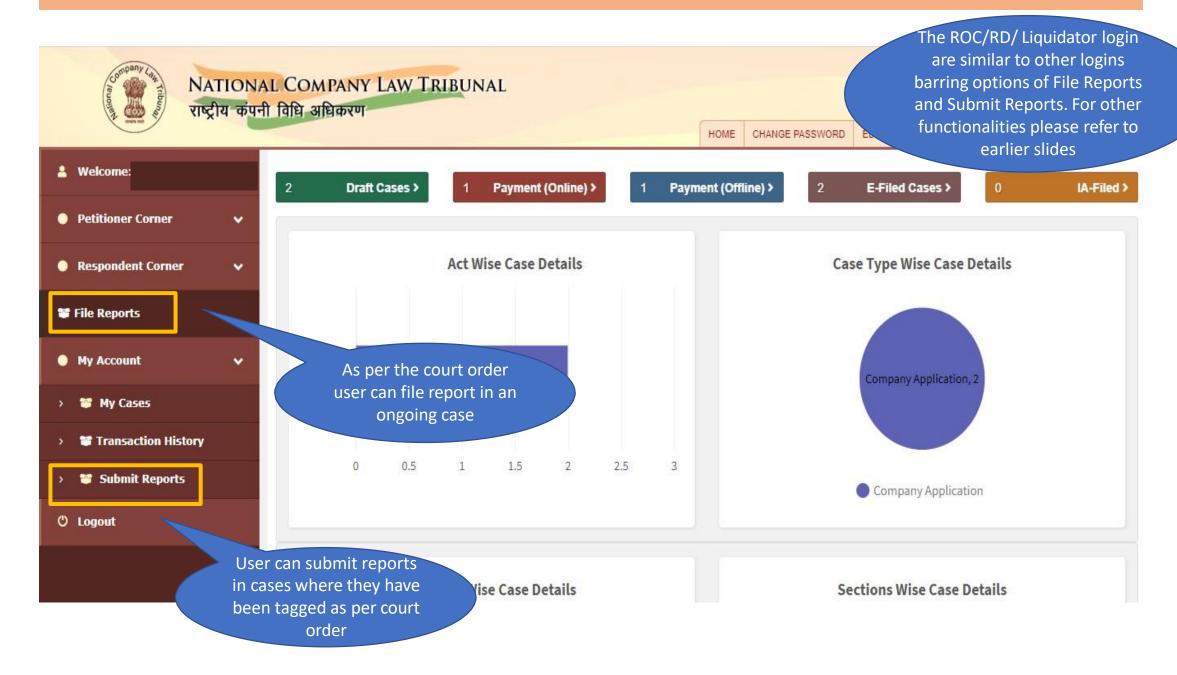


#### 97. IRP/RP Account – Re-filing

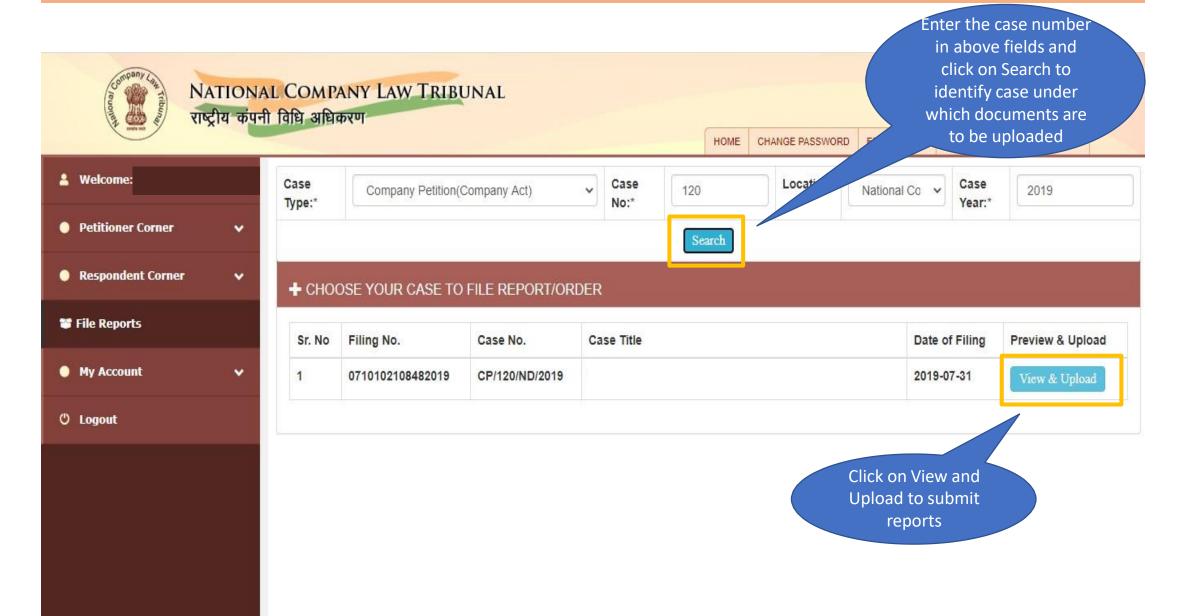


### ROC/RD/ Liquidator Account

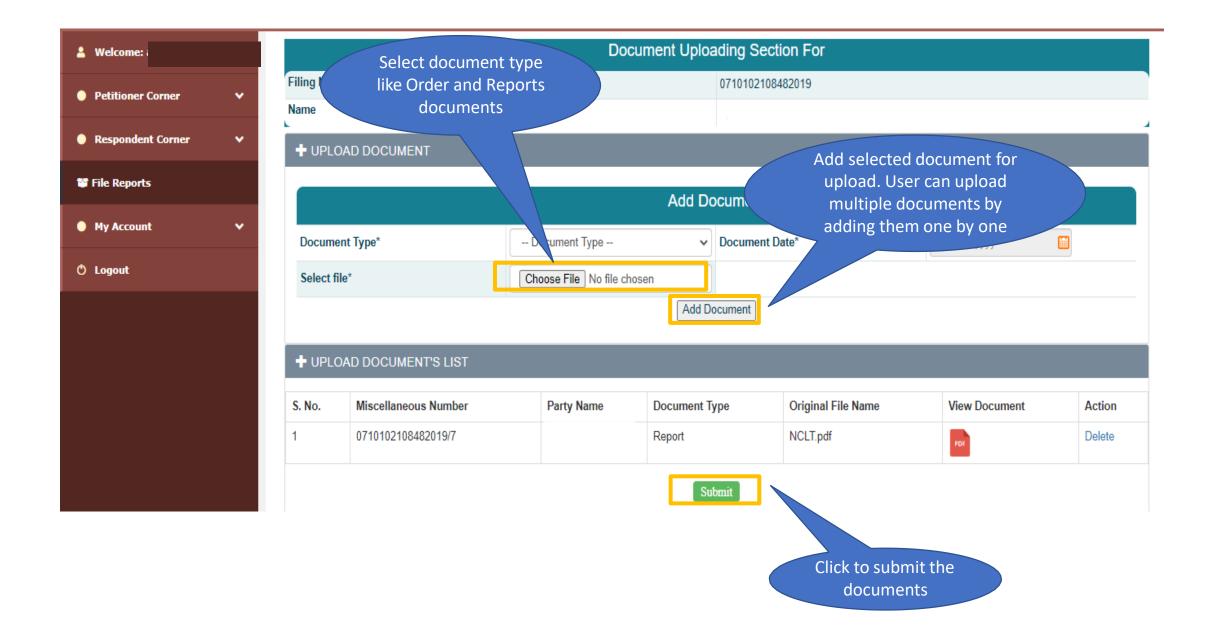
#### 98. ROC/RD/Liquidator Login



#### 99. ROC/RD/Liquidator – File Reports



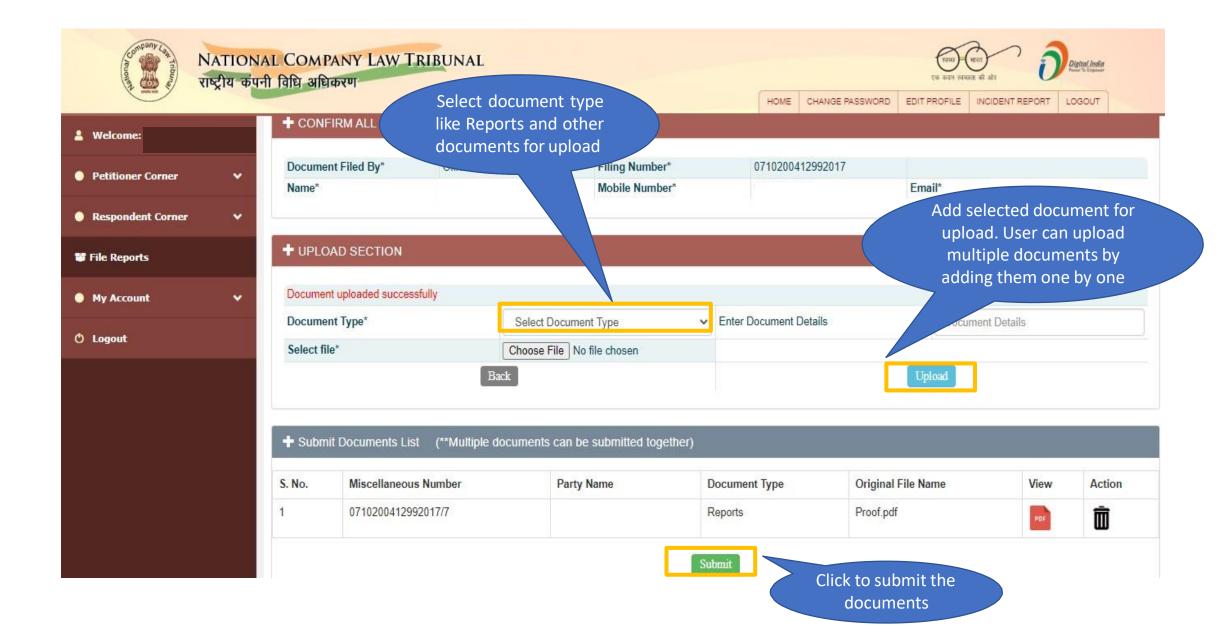
### 100. ROC/RD/Liquidator – File Reports



#### 101. ROC/RD/Liquidator – Report Submission



#### 102. ROC/RD/Liquidator – Report Submission



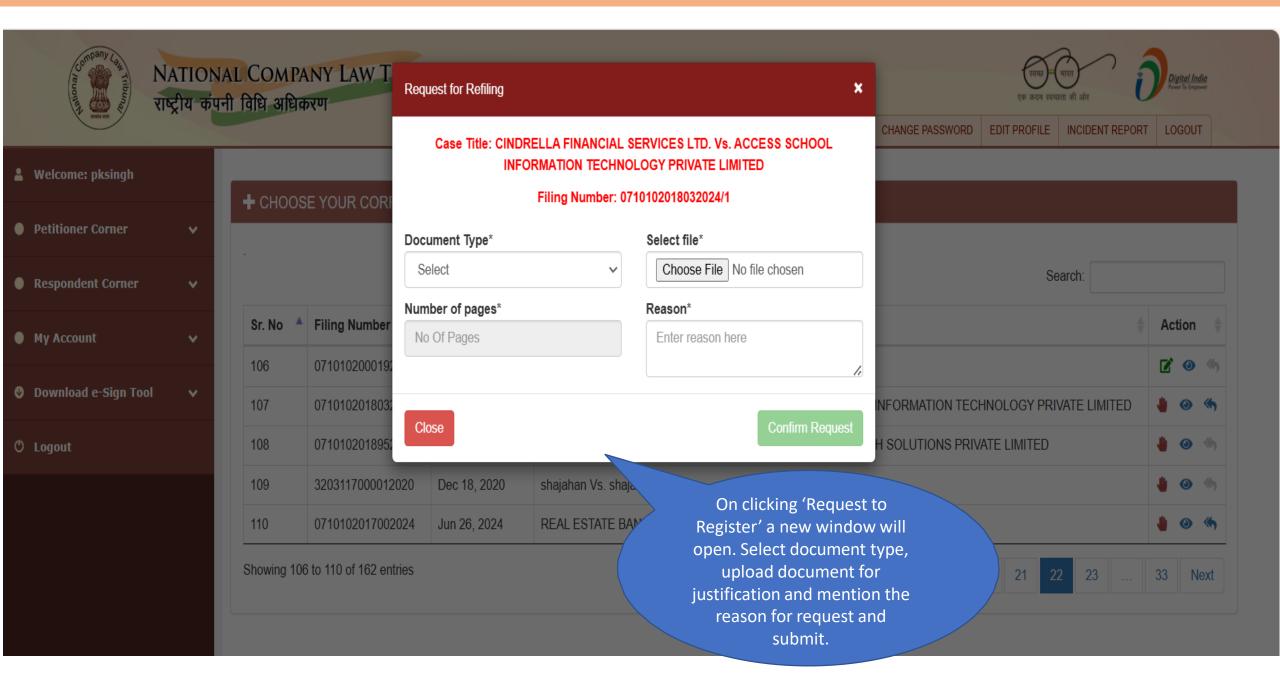
# Rule 28 – Request to Register from Applicant

#### Applicant's Login – Re-filing Section

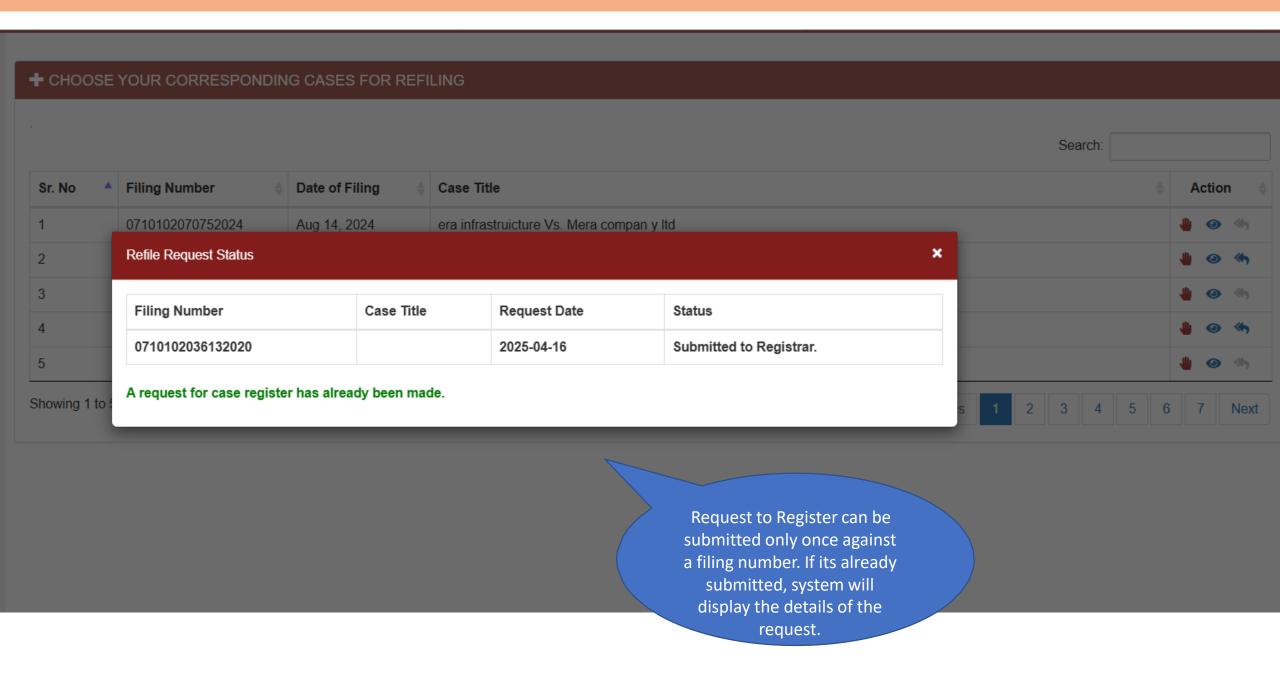


**Final SOP Rule 28 Point No. 7** - The party concerned may make a request to cure the defects to the Registrar and the Registrar may on the request of the applicant or otherwise, give 07 days' time to the party to refile, under Rule 28 (3) of NCLT Rules 2016, **vide Registrar Order**.

#### Applicant's Login – Request for Re-filing

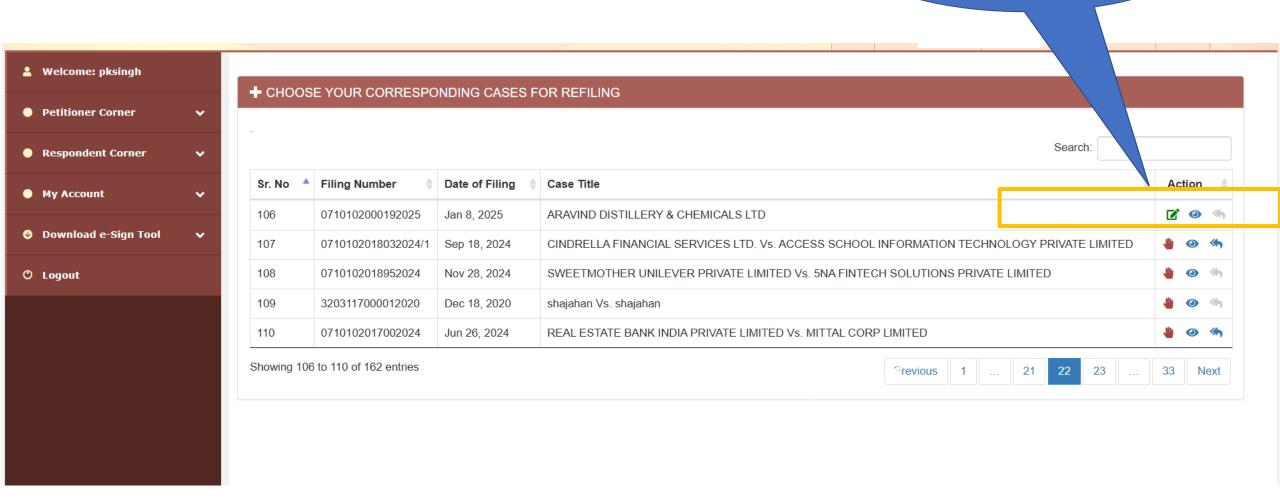


#### Applicant's Login – Request to Register is allowed only once



#### Applicant's Login – Request Enabled

If the applicant's attempts to refile within the 7-days duration granted by Registry, the green button (click to Edit) will be enabled for refiling.



## Filing Appeal under Rule 63

### Applicant's Login – Registrar Declined Cases



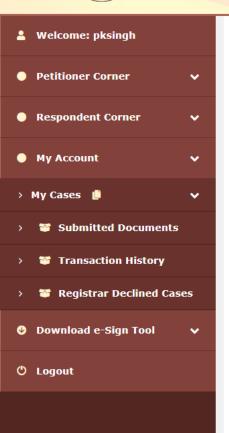




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INCIDENT REPORT LOGOUT

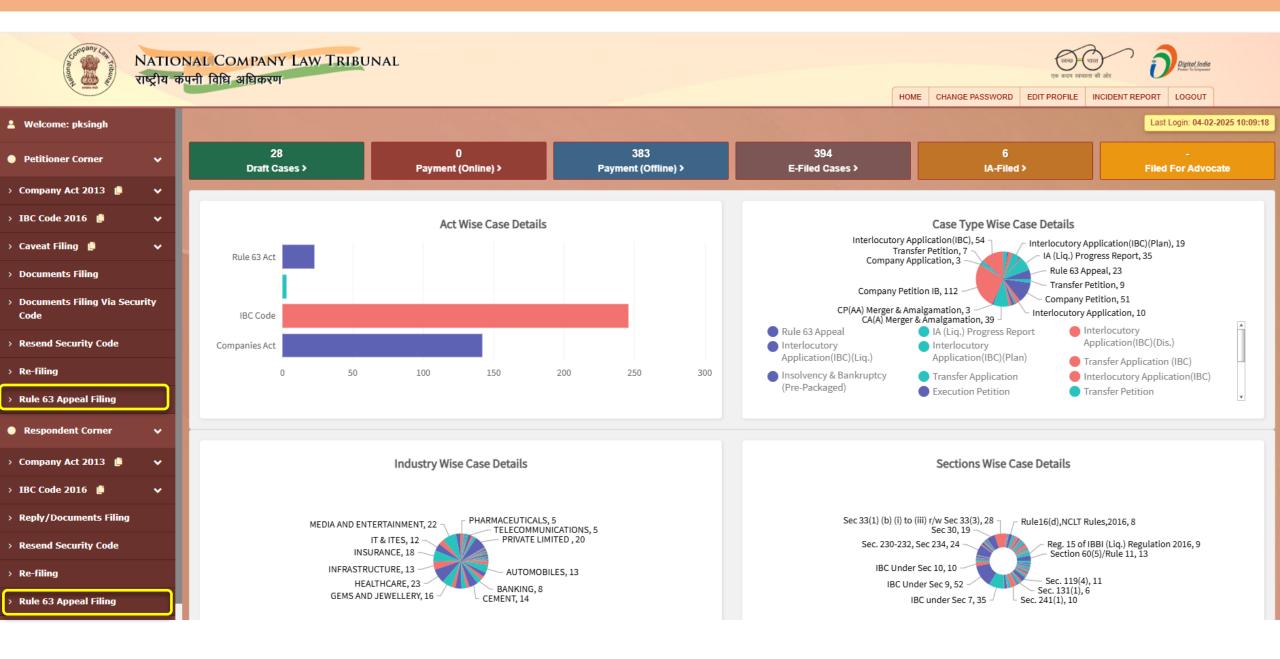


#### + ALL CASES RELATED TO RULE-63

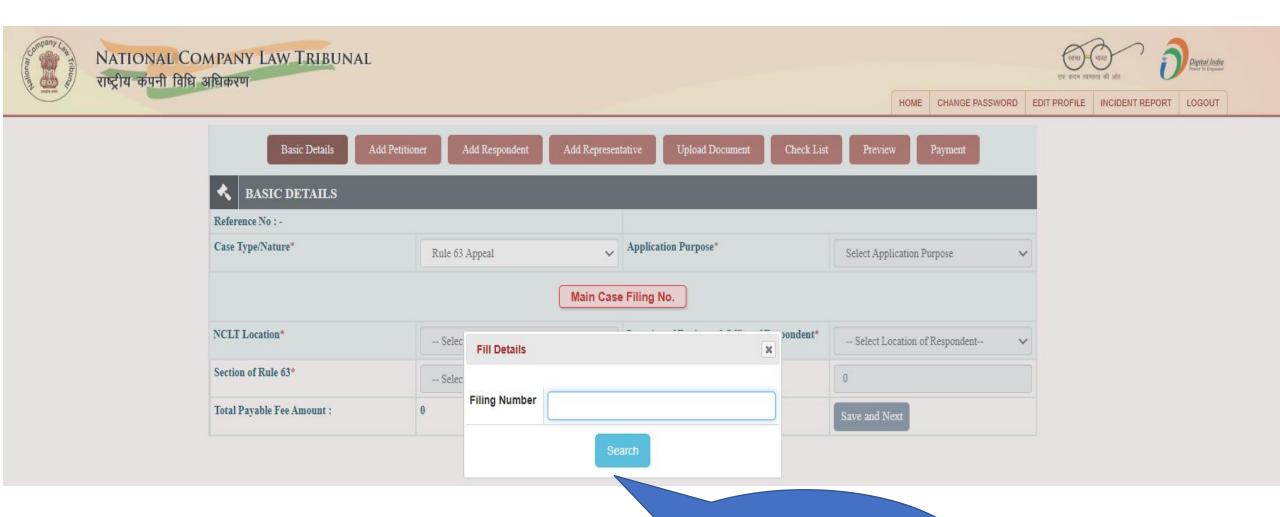
Sr. No	Filing Number	Date of Filing	Case Title
1	0710102000142025	2025-01-07	KAANJJ INTERNATIONAL TRENDS LLP Vs. ANILKUMAR K
2	0710102000172025	2025-01-08	C.P. WORLD LINES PRIVATE LIMITED Vs. SANDEEP ANAND
3	0710102000362025	2025-01-29	GEETANJALI GEMS PVT.LTD. Vs. 3HANDSOME BAKERS INDIA PRIVATE LIMITED
4	0710102000392025	2025-01-30	
5	0710102016992024	2024-06-26	REAL ESTATE BANK INDIA PRIVATE LIMITED Vs. MITTAL CORP LIMITED
6	0710102017012024	2024-06-26	AHMEDABAD STEEL CRAFT LIMITED Vs. DINA IRON & STEEL LIMITED
7	0710102017212024	2024-07-15	AVANI ARTECH COOLING TOWWERS PRIVATE LIMITED Vs. 13ME27TESTDONA (OPC) PRIVATE LIMITED
8	0710102017262024	2024-07-24	
9	0710102017332024	2024-08-06	APOLLO SINDOORI HOTELS LIMITED Vs. FLY HIGH TRAVELS AND TOURISM PRIVATE LIMITED
10	0710102017412024	2024-08-14	COVET FINANCIAL SERVICES PRIVATE LIMITED Vs. FRUGAL DEVELOPERS PRIVATE LIMITED
11	0710102017772024	2024-09-02	State Bank of India Vs. Mo SEMS AND JEWELS DONATE LIMITED

All cases filed by the applicant and declined by Registrar will show under My Account – My Cases – Registrar Declined Cases

#### Applicant's Login – Rule 63 Appeal Filing Menu in Petitioner and Respondent Corner

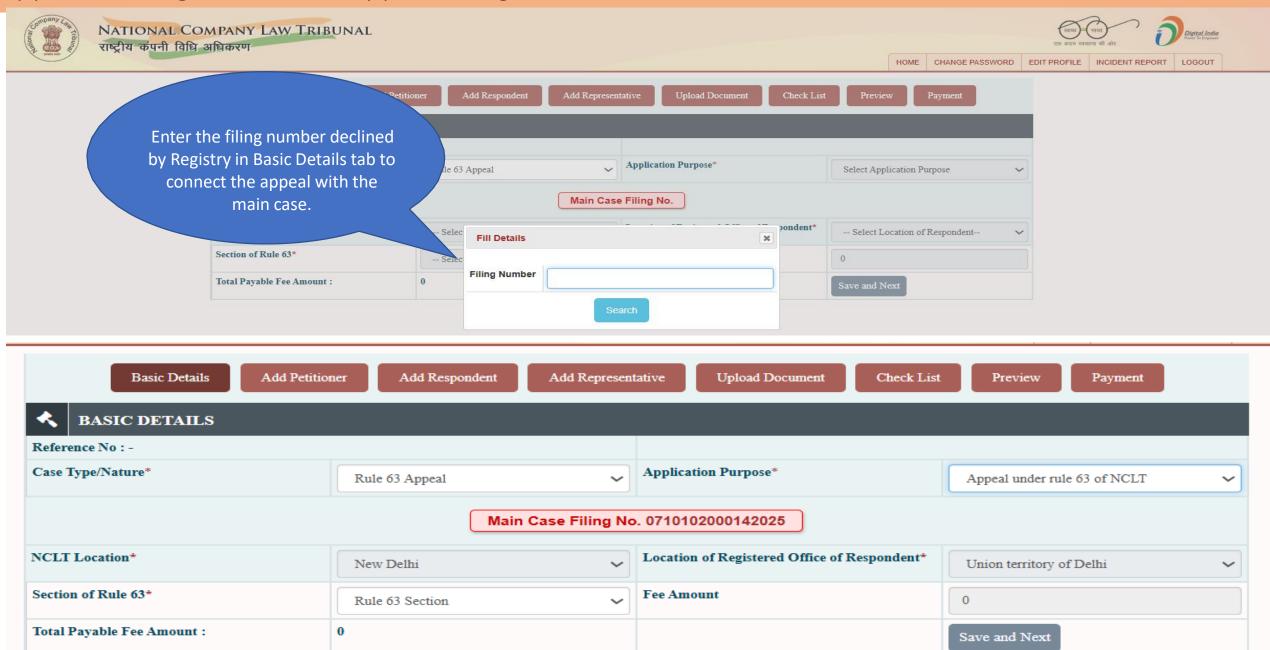


#### Applicant's Login – Rule 63 Appeal Filing



Enter the filing number declined by Registry in Basic Details tab to connect the appeal under rule 63 with the declined case.

#### Applicant's Login – Rule 63 Appeal Filing



#### Applicant's Login – Rule 63 Appeal Filing – Petitioner Corner

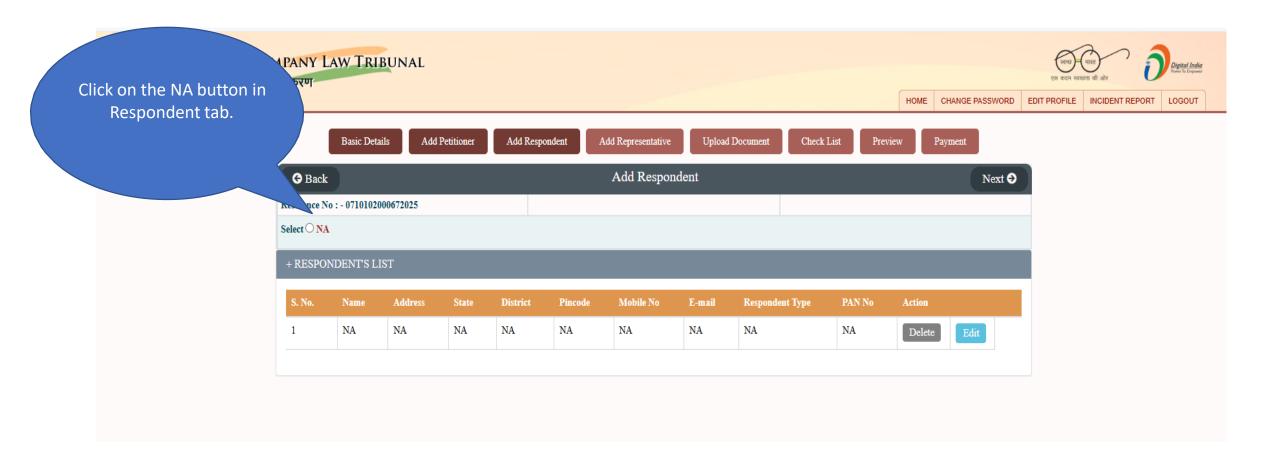




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Basic Details Add Petitione	Add Respondent Add Represent	tative Upload Document Check Lis	t Preview Payment					
<b>♦</b> Back	Add Pe	etitioner	Next 🗨					
ference No: 0710102000672025								
lect Mode	● Company ○ Others							
lect Role in Main Case*	Petitioner •	tioner Select Party Name						
ompany Name*	KAANJJ INTERNATIONAL TRENDS LLI	CIN*	123456789012345678901					
nthorized Person/Director of Company	Authorized Person/Director of Company	Address Of Company	Address					
ationality of Authorized Person	Select Nationality	State	Others 🗸					
ty/District	OTHERS ~	Pin-code	Pin-code					
n Number Authorized Person/Company	Pan Number	Mobile Number Authorized Person/Company*	333333333					
mail Id Authorized Person/Company*	abc@gmail.com							
Re	set	Submit Petitioner						
PETITIONER'S LIST								

#### Applicant's Login – Rule 63 Appeal Filing – Respondent Corder



#### Applicant's Login – Rule 63 Appeal Filing – Documents Upload





EDIT PROFILE INCIDENT REPORT

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upload are:
1. Petition/Application/appeal
2. Rejection Order for Rule 28(4)



Upload Document Basic Details Add Petitioner Add Respondent Add Representative Check List Preview Payment Add Document G Back Next 🕣 Document Uploaded successfully Reference No: - 0710102000672025 Document Filed By\* ---- Document Filed By -----Document Type\* -- Document Type --Choose File No file chosen Number of pages\* No Of Pages Select file\* Add Document + UPLOADED DOCUMENT'S LIST Document Filed By. No. of Pages. **Document Type Document Name** View Document Action SAMPLE-PETITION.pdf Petitioner Petition View Delete Rejection Order SAMPLE-ORDER.pdf View Delete Petitioner Mandatory document types to

#### Applicant's Login – Rule 63 Appeal Filing – Receipt



#### National Company Law Tribunal

Your Case is Successfully filed!!

Case Title: KAANJJ INTERNATIONAL TRENDS LLP

Case Type: Rule 63 Appeal

Petitioner Name: KAANJJ INTERNATIONAL TRENDS LLP

Filing No: 0710102/00041/2025

Date of Filing: 04-02-2025



Proceed with the Checklist,
Preview screen by clicking save &
next. Filing number for the
appeal will get generated.

### THANK YOU